

Minutes of Exim Facilitation Committee (EFC) meeting No. 10/AM-20 dated 30.01.2020 for import of restricted items

Meeting No. 10 of AM-20 of EXIM Facilitation Committee (EFC) was held on 30.01.20 at 11.00 PM in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Rajbir Singh, Joint DGFT, DGFT
- (ii) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (iii) Shri Santanu Dhar, Under Secretary, M/o P&NG
- (iv) Shri Gandharva Nagpal, Scientist 'C', D/o Biotechnology
- (v) Shri A.K. Mishra, A.I.A., Ministry of Steel
- (vi) Shri Nand Lal, Consultant, DPIIT
- (vii) Shri Yogesh Kumar, JSO, D/o AHD&F

3. Total number of cases considered in the meeting was 304. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, 56 cases were approved, 09 cases were rejected, 05 Cases were closed & 231 cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case recommended for approval at Sl. No. 188, 209 and 226 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of recd	Item for import	CIF value (lakh)	Status
Part-I Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1	M/s. Fortune Associates, Hyderabad. 01/53/8/E/AM19/F-11/IC	01.01.19	2 Pairs of Cat and 5 Pairs of Gembok	14.7	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has recommended for import of 02 Nos. of cats, subject to recommendation from MoEF&CC. The committee accordingly decided to seek comments from MoEF&CC(WL). The request for import of Gembok has already been rejected by the EFC in its meeting dated 26.04.19. Comments sought from MoEF&CC on 20.06.19 on 2 pairs of Cat.
2	M/s. Madras Crocodile Bank Trust, Mamallapuram, Tamil Nadu 01/53/8/E/AM19/M-25/IC	02.01.19	2 nos. of Orinoco Crocodiles	NA	Approved as recommended by MoEF&CC vide Letter No. 3-26/2019 WL dated 20.01.20 and DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.03.2019, subject to further approval by the competent authority.

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3	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM20/D-5/IC	29.05.19	110 pairs of Live Horses	202.6	Comments sought from D/o AHD&F on 30.05.2019.
4	M/s. Marinescape India Private Limited, Chennai. 01/53/8/E/AM20/M- 13/IC	13.06.19	6 nos. Myocastor Coypus, 8 nos. African Penguin, 2 nos. Marbeled Lungfish etc.	592.04	Rejected as not recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.01.20
5	M/s. Maxima Nutrition, Haryana. 01/53/8/E/AM20/M -15/IC	19.06.19	2000 nos. VJ Quintana X- Vik, 2000 nos. VJ Nibali X- vik, 2000 nos. VJ Gutz X-Vik VJ Leica X- Vik 2000 nos. 2000 nos VJ Choko X- viketc.	142.2	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 05.02.20
CLA New Delhi may issue the import authorization to the applicant for import of Bovine semen [(i) 2000 Nos. VJ Quintana X-vik (ii) 2000 Nos. VJ Nibali X-vik (iii) 2000 Nos. VJ Gutz X-vik (iv) 2000 Nos. VJ Leica X-Vik (v) 2000 Nos. VJ choko X-Vik] from Denmark for a CIF value of Rs. 1,42,20,000/- (Euro 1,80,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 05.02.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
6	M/s. Renjith KS, Kerala. 01/53/8/E/AM20/R-16/IC	2.05.19	500 nos. of Live Ornamental Fish	.21	Comments sought from D/o AHD&F on 27.06.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the applicant. Hence, the applicant is to submit above details directly to DAHD&F with copy to DGFT.
7	M/s. Qualitat Products (India), Chandigarh. 01/53/8/E/AM20/Q-1/IC	05.07.19	100000 nos. of Bovine Semen	344.70	Comments sought from D/o AHD&F on 10.07.2019. DAHD&F vide OM No. L- 110102(1)/9/2019-Trade dated 01.08.19 has sought information from the firm.
8	M/s. Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/AM20/G-12/IC	8.07.19	8 Pairs of Ara chloropterus and 2 pairs of Ara ararauna with cites permit	13.5	Comments sought from D/o AHD&F and MoEF&CC(WL) on 11.07.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19.

9	M/s. Life Style Aqua, Bangalore 01/53/8/E/AM20/L-7/IC	10.07.19	10,82,000 nos. of Ornamental Fishes	54.1	Comments sought from D/o AHD&F on 11.07.2019. DAHD&F vide e-mail dated 24.07.19 has informed that the firm has not submitted the application as per the prescribed format of revised sanitary protocol for import of Ornamental fishes into India and requested the firm to submit the application in the prescribed format at earliest.
10	M/s. Golden Traders, Chennai. 01/53/8/E/AM20/G-15/IC	17.07.19	523500 nos. Ornamental Fish	49.10	Comments sought from D/o AHD&F on 24.07.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the firm
11	M/s Varaha Farms & Pork Products, Tumkur, Karnataka 01/53/8/E/AM20/V-18/IC	22.08.19	400 Nos Registered Purebred Porcine (Pig) Semen	24.9	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 05.02.20
RA Bangalore may issue the import authorization to the applicant for import of 400 doses of Registered Purebred Porcine Semen, Breed Landrace from Canada for a CIF value of Rs. 2496970/- (USD 35671) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 05.02.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
12	M/s Faizahemad Gulammohmed Momin 01/53/8/E/AM20/F-13/IC	11.09.19	7 Nos Live Goats (Capra Aegagrus Hircus) Kapla Gulabi Breed	1.7	Comments sought from D/o AHD&F on 16.09.2019. DAHD&F vide e-mail dated 18.09.19 has sought information from the firm.
13	M/s Yogesh Singh, APCG & Director, Chennai 01/53/8/E/AM20/Y-4/IC	19.09.20 19	6 Nos Plain Zebra (Equus quagga) 2 Nos Siamese Crocodile (Corcodytus samensis)	Nil	Comments sought from D/o AHD&F & MoEF&CC (WL) on 20.09.2019
14	M/s. Nazar Singh, Ludhiana 01/53/8/E/AM20/N-20/IC	18.04.19	2 Pet Dogs (Greyhound) 2 Nos	.05	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20. The committee decided to examine the case on file.
15	M/s. Reliance Life Science Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/R-40/IC	03.10.19	40 Nos B6; 129P2- F9Ttm1Dws/ J Mice	8.7	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.01.20
RA Mumbai may issue the import authorization to the applicant for import of 40 Nos. of Live Mice (B6:129P2Ttm1Dws/J Mice					

from USA for a CIF value of Rs. 8,77,721/- (USD 12156.80) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.01.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

16	M/s. Manpreet Singh, Amritsar 01/53/8/E/AM20/M-46/IC	05.10.19	2 Two Pairs of grey wound dogs, one male and one female	2.4	Comments sought from D/o AHD&F on 11.10.2019. DAHD&F vide e-mail dated 15.10.19 & 20.11.19 has sought information from the firm.
17	M/s Usman Ismail Lakdawala, Mumbai 01/53/8/E/AM20/U-6/IC	11.10.19	3 Nos Warmblood breed horses two (2) colt/stallion/ gelding and one (1) filly/mare aged 02 to 20 years	32.0	Comments sought from D/o AHD&F on 15.10.2019. DAHD&F vide e-mail dated 12.11.19 & 22.11.19 has sought information from the firm.
18	M/s Sudarshan Enterprises, Nashik 01/53/8/E/AM20/S-104/IC	12.10.19	300 Nos Bovine semen of improved cattle breed pure gir	10.0	Comments sought from D/o AHD&F on 15.10.2019. DAHD&F. DAHD&F vide e-mail dated 06.11.19 has sought information from the firm.
19	M/s Friends Equestrian Indigenous Sports Society., Noida 01/53/8/E/AM20/F-15/IC	21.10.19	3 Nos. Live horses for sports	228.0	Comments sought from D/o AHD&F on 23.10.2019. DAHD&F vide e-mail dated 06.01.20 has sought information from the applicant. The firm vide e-mail dated 11.01.2020 has sent reply to DAHD&F.
20	M/s Vimta Labs Ltd., Hyderabad 01/53/8/E/AM20/V-26/IC	24.10.19	28 Nos beagle dogs 7 months old male 28 Nos beagle dogs 7 months old female	76.8	Comments sought from D/o AHD&F on 24.10.2019. DAHD&F vide e-mail dated 11.12.19 has sought information from the applicant.
21	M/s Maria Policroniades, California., USA 01/53/8/E/AM20/M-50/IC	25.10.19	1 Nos dog, medical service animal	.07	Comments sought from D/o AHD&F on 28.10.2019. DAHD&F vide e-mail dated 12.11.19 has sought information from the firm.
22	M/s. A Mart, Navi Mumbai 01/53/8/E/AM20/A-85/IC	10.10.19	7290000 Nos Ornamental fishes	598.2	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20

RA Mumbai may issue the import authorization to the applicant for import of only those ornamental fishes permitted species listed in the sanitary health protocol vide OM No. 35029/10/2008-Fy (Trade) dated 09.03.2017 from the countries mentioned in the

application for a proportionate CIF value subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20 as well as usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Mumbai.

23	M/s. Sanuj Bhatia, California, USA 01/53/8/E/AM20/S-115/IC	29.10.19	1 Nos Pet Cat	.01	Comments sought from D/o AHD&F on 30.10.2019. DAHD&F vide e-mail dated 13.11.19 has sought information from the firm.
24	M/s. Bharat International, Thane 01/53/8/E/AM20/B-33/IC	31.10.19	20 Nos 5 nos of stallion/colt & 15 nos of broodmares/fillies, 1.5 to 12 years	45.0	Comments sought from D/o AHD&F on 01.11.19. DAHD&F vide e-mail dated 20.11.19 has sought information from the firm.
25	M/s Aquabrio, Coimbatore 01/53/8/E/AM20/A-86/IC	07.11.19	100000 Nos fresh water ornamental fish 100000 Nos live ornamental fish	20.0	Comments sought from D/o AHD&F on 08.11.2019. DAHD&F vide e-mail dated 20.11.19 has sought information from the firm.
26	M/s Riddhi Shah., USA 01/53/8/E/AM20/R-44/IC	07.11.19	1 pet dog	5.2	Comments sought from D/o AHD&F on 08.11.2019. DAHD&F vide e-mail dated 15.01.20 has sought information from the firm.
27	M/s. National Centre for Biological Sciences, Bangalore 01/53/8/E/AM20/N-26/IC	20.11.19	150 Nos Laboratory Mice (Mus musculus) 150 VLS Frozen laboratory mice embryos/sperms in vials/straws	7.5	Comments sought from D/o AHD&F on 21.11.2019
28	M/s. National Centre for Biological Science, Bangalore 01/53/8/E/AM20/N-27/IC	20.11.19	200 Nos Laboratory mice (mus musculus) 100 VLS frozen laboratory mouse embryo/sperms 100 Nos	18.5	Comments sought from D/o AHD&F on 21.11.2019.

			laboratory rats (Rattus norvegicus)		
29	M/s Renu Wilson, Kingdom of Bahrain 01/53/8/E/AM20/R-45/IC	20.11.19	3 Nos Pet Cat	.02	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20
CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos. of live pet cats (as per DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20) from Bahrain for a CIF value of Rs. 21,900/- (USD 300) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and CLA New Delhi.					
30	M/s Steven Douglas Wilson, Kingdom of Bahrain 01/53/8/E/AM20/S-120/IC	21.11.19	2 Nos pet cat	.01	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20
CLA New Delhi may issue the import authorization to the applicant for import of 02 Nos. of live pet cats (as per DAHD&F vide OM No. 110102(1)/3/2017 7-Trade dated 14.02.20) from Bahrain for a CIF value of Rs. 14,600/- (USD 200) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and CLA New Delhi.					
31	M/s Hester Biosciences Ltd, Ahmedabad 01/53/8/E/AM20/H-24/IC	18.11.19	230000 Nos spf hatching eggs	205.9	Comments sought from D/o AHD&F on 20.11.2019
32	M/s Praneet Pyati, Hyderabad 01/53/8/E/AM20/P-47/IC	14.11.19	64 Nos discus fish	5.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.01.20
RA Hyderabad may issue the import authorization to the applicant for import of only those ornamental fishes permitted species listed in the sanitary health protocol vide OM No. 35029/10/2008-Fy (Trade) dated 09.03.2017 from the countries mentioned in the application for a proportionate CIF value subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.01.20.20 as well as usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Hyderabad.					
33	M/s. Kousalya Agro Farms, Nalgonda Telangana 01/53/8/E/AM20/K-25/IC	11.11.19	48 Nos Purebred live swine 12 Nos purebred live boar	32.1	Comments sought from D/o AHD&F on 18.11.2019. DAHD&F vide e-mail dated 22.11.19 & 02.01.20 has sought information from the firm.
34	M/s National Centre for Biological Science, Bangalore 01/53/8/E/AM20/N-29/IC	12.06.19	200 Nos. of Laboratory mice Mus Musculus 200 Nos Laboratory mouse sperm straws/mous e embryo vials 100 Nos Laboratory	25.1	Comments sought from D/o AHD&F on 09.12.2019. DAHD&F vide e-mail dated 19.02.20 has sought information from the firm

			rats Rattus norvegicus		
35	M/s RN International Services, Telengana 01/53/8/E/AM20/R-46/IC	24.04.19	10 PRS ostrich chicks (Captive bred) one month old. Struthio camelus 10 PRS Java peafowl (Captive bred) 6 months old. Pavo muticus	3.5	Comments sought from MOEF (WL) & D/o AHD&F on 27.11.2019. DAHD&F vide e-mail dated 26.12.19 has sought information from the firm.
36	M/s Hema Sandeep Narava, USA 01/53/8/E/AM20/H-25/IC	28.11.19	1 Nos Pet Dog	.02	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.01.2020. The committee decided to examine the case on file.
37	M/s Aurigene Discovery Technologies Ltd, Bangalore 01/53/8/E/AM20/A-94/IC	05.12.19	150 Nos Rat males	186.6	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20
RA Bangalore may issue the import authorization to the applicant for import of (i) 300 Nos. of live rats (150 male & 150 female) and (ii) 2000 Nos. of Live mice (1000 male and 1000 female) from USA for a CIF value of Rs. 1,86,67,746/- (Euro 256601) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Bangalore.					
38	M/s. Sun Pharma Advance Research Company Ltd., Baroda 01/53/8/E/AM20/S-130/IC	12.12.19	400 Nos Male/female DBA/1J mice 840 Nos Male/Female FVB/NJ Mice 840 Nos Male/Female NOD.cg-prkdc scid 112rg tml Wjl/SzJ M01 Homozygous for Prkdc scid, Homozygous	242.9	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.01.20

			s for II2rg tmlWjl (NSG Mice)		
RA Mumbai may issue the import authorization to the applicant for import of 2080 Nos. of live mice (as per DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.01.20) from USA for a CIF value of Rs. 24297856.03/- (USD 316543.20) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.01.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Bangalore.					
39	M/s Nisaba Godrej, Mumbai 01/53/8/E/AM20/N-29/IC	10.12.19	3 Nos. of Horses	63.7	Comments sought from D/o AHD&F on 11.12.2019. DAHD&F vide e-mail dated 08.01.20 has sought information from the firm.
40	M/s. Red Barn Farm, Chikkaballapur, Karnataka 01/53/8/E/AM20/R-49/IC	13.12.19	250 Nos Live rabbit/hares 250 Nos Live guinea pigs 200 Nos Live sheep 100 Nos Live cows and bulls 100 Nos Live buffalos 100 Nos Live swines/pigs 50 Nos Live camels 50 Nos Live asses/donkey s 250 Nos Live domestic chinchillas	151.3	Comments sought from D/o AHD&F on 16.12.2019. DAHD&F vide e-mail dated 08.01.20 has sought information from the firm.
41	M/s Biotoools (India), Bangalore 01/53/8/E/AM20/B-38/IC	17.12.19	1 Box frozen canine semen 50 straws	8.0	Comments sought from D/o AHD&F on 17.12.2019.
42	M/s Jai Govind Stud & Agricultural Farm, Jaipur 01/53/8/E/AM20/J-28/IC	17.12.19	6 Nos Broodmares 1 Nos Stallion	340.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20
RA Jaipur may issue the import authorization to the applicant for import of 7 Nos. of Live Horses (6 Broodmares and 1 Stallion (as per DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20) for breeding purpose from USA, Canada, UK, Ireland, Australia, France, Japan, New Zealand & UAE for a CIF value of Rs. 3,40,00,000/- (USD 475000) subject to the conditions					

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mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Jaipur.

43	M/s Embassy Projects Pvt Ltd, Bangaluru 01/53/8/E/AM20/E-14/IC	16.12.19	12 Nos Horse	77.0	Comments sought from D/o AHD&F on 17.12.2019
44	M/s Syngene International Ltd, Bangalore 01/53/8/E/AM20/S-135/IC	19.12.19	20 Nos Male cynomolgou s monkey cryopreserve d hepatocytes, 5 million cells / ML 20 Nos Male cynomolgus monkey liver microsomes – 10 mg 0.5ML vial 5 Nos male cynomolgus monkey liver S9 30 mg 0.5 ML Vial 200 Nos Cynomolgou s monkey plasma K2EDTA male – 2000 ML per LOT 200 aliquots @10 ML each	23.8	Comments sought from D/o AHD&F on 30.12.2019
45	M/s. Prashant Khaitan 01/53/8/E/AM20/P-53/IC	19.12.19	1 Nos Missy Dog (Female)	Nil	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20. The committee decided to examine the case on file.
46	M/s. Vivo Bio Tech Ltd, Telangana 01/53/8/E/AM20/V-33/IC	18.12.19	300 Nos Male Rats 300 Nos Female Rats 125 Nos Female Rabbits 1500 Nos	551.7	Comments sought from D/o AHD&F on 30.12.2019

			Male Mice 1500 Nos Female Mice 75 Nos Male Rabbits		
47	M/s Kerala Live Stock Development Board Ltd, Trivandrum 01/53/8/E/AM20/K-30/IC	19.12.19	10000 Nos. Sex Sorted Bovine Frozen Semen Straws	114.58	Comments sought from D/o AHD&F on 30.12.2019
48	M/s Shantibhusan Senapati, Bhubaneswar 01/53/8/E/AM20/S-136/IC	19.12.19	18 Nos. of live mice strains	5.18	Approved recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20.
CLA New Delhi may issue the import authorization to the applicant for import of 18Nos. of live mice strains (09 male & 09 female) from USA for a CIF value of Rs. 5,18,318.51/- (USD 7284) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and CLA New Delhi.					
49	M/s Shruti Vora, Gurgaon 01/53/8/E/AM20/S-138/IC	24.12.19	1 Nos Horse	60.0	Comments sought from D/o AHD&F on 31.12.2019
50	M/s Lupin Ltd, Mumbai 01/53/8/E/AM20/L-11/IC	31.12.19	1200 Nos NU/J athymic nude foxn1nu/j mice.	111.9	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20
RA Mumbai may issue the import authorization to the applicant for import of 1200 Nos. of NU/J (Athymic Nude FOXn1nu/J) mice from USA for a CIF value of Rs. 1,11,93,909/- (USD 154612) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Mumbai.					
51	M/s Assam State Zoo-Botanical Garden, Guwahati 01/53/8/E/AM20/A-97/IC	02.12.19	5 Nos white winged wood	Nil	Comments sought from D/o AHD&F on 06.01.2020 Recommended by MoEF&CC vide Letter No. 3-31/2019 WL dated 18.10.19
52	M/s Nisha Nagar, Ratlam, Madhya Pradesh 01/53/8/E/AM20/N-31/IC	05.01.19	2 Nos. of Cat	.01	Comments sought from D/o AHD&F on 07.01.2020. DAHD&F vide e-mail dated 22.01.20 has sought information from the firm.
53	M/s Suresh Kaladi, Tamil Nadu 01/53/8/E/AM20/S-143/IC	08.01.20	3 Nos. of Pet Dog	Nil	Comments sought from D/o AHD&F on 08.01.2020. DAHD&F vide 19.02.20 has sought information from the firm
54	M/s The Director, National Institute of Immunology, New Delhi 01/53/8/E/AM20/T-41/IC	08.01.20	8 Nos of live mice (04 male and 04 female)	2.9	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20
CLA New Delhi may issue the import authorization to the applicant for import of 08 Nos. of live mice (04 male & 04 female) from USA for a CIF value of Rs. 2,99,809/- (USD 3739.20) subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.02.20 as well as with actual user condition besides other usual conditions of import authorization.					

The enclosures will be sent separately by e-mail to the applicant and CLA New Delhi.

55	M/s Vidhaan Sales, Nagpur 01/53/8/E/AM20/V-35/IC	08.01.20	6,60,000 Nos. of turtles (as per ANF- 2M)	294.0	Comments sought from MOEF (WL) & D/o AHD&F on 08.01.2020. DAHD&F vide e-mail dated 17.01.20 has sought information from the firm.
56	M/s Modern Pet Centre, Kolkata 01/53/8/E/AM20/M-57/IC	06.01.20	81,000 Nos. of turtles (as per ANF- 2M)	12.8	Comments sought from MOEF (WL) & D/o AHD&F on 08.01.2020
57	M/s A3 Express Cargo, Chennai 01/53/8/E/AM20/A-98/IC	09.01.20	22 MTS pure white sesame seed	8.3	The committee decided to seek comments from D/o Agriculture Cooperation and Farmers Welfare.
58	M/s Star Born Stud & Agri Farm, Chandigarh 01/53/8/E/AM20/S-145/IC	27.12.19	5 Nos of Horses	60.0	Comments sought from D/o AHD&F on 10.01.2020
59	M/s Suhani Farms, Bangalore 01/53/8/E/AM20/S-146/IC	08.01.20	1000 Nos Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques	329.0	Comments sought from MOEF (WL) & D/o AHD&F on 10.01.2020
60	M/s Assam State Zoo Cum Botanical Garden, Assam 01/53/8/E/AM20/A-99/IC	09.01.20	4 Nos (2:2) zebra	Nil	Comments sought from D/o AHD&F on 13.01.2020 Recommended by MoEF&CC vide Letter No. 3-31/2019 WL dated 18.10.19
61	M/s Md Shahabuddin, West Bengal 01/53/8/E/AM20/M-58/IC	09.01.20	1 box grey parrot (psittacus erithacus) --- 25 pcs 6 Box Hingerback tortoise: home (kinixys homeanan) - 20 pcs bell (kinixys belliana) -	2.8	Comments sought from MOEF (WL) & D/o AHD&F on 13.01.2020

			20 pcs forest (kinixys erosa) – 20 pcs chameleon : : veild (chamaeleo calyptratus) 10 pcs fischers (kinyongia fisheri) – 10 pcs ball python (python regius) – 20 pcs		
62	M/s Cadila Healthcare Ltd., Gujarat 01/53/8/E/AM20/C-33/IC	10.01.20	760 Nos Small laboratory animals – 760 Nos. (380 male mice strains & 380 female mice strains as per attached annexure-1)	309.5	Comments sought from D/o AHD&F on 13.01.2020
63	M/s Modern Pet Centre, Kolkata 01/53/8/E/AM20/M-60/IC	10.01.20	8684 Nos Exotic parakeets, parrots, macaws, cockatoos birds	83.0	Comments sought from MOEF (WL) & D/o AHD&F on 13.01.2020. DAHD&F vide e-mail dated 15.01.20 has sought information from the firm.
64	M/s Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/E/AM20/G-47/IC	13.01.20	500 Nos SCID CB17/lcr-prkdcid/lcrl cocrl M/F Mice	918.0	Comments sought from D/o AHD&F on 16.01.2020
65	M/s Suhani Farms, Bangalore 01/53/8/E/AM20/S-158/IC	17.01.20	4 Nos Live horses – zorses (horse hybrid in the age group of 3 months to	5.6	Comments sought from D/o AHD&F on 21.01.2020

			15 years – in all 4 numbers 2 male and 2 female		
66	M/s Anka Rao Chatragadda, Telangana 01/53/8/E/AM20/A-104/IC	17.01.20	1 Nos. Pet dog	.05	Comments sought from D/o AHD&F on 22.01.2020
67	M/s Syngene International Ltd, Bangalore 01/53/8/E/AM20/S-163/IC	16.01.20	3000 Nos Mice 4180 Nos Rats 3600 Nos Mice 6000 Nos Mice 22000 Nos Mice 14000 Nos Rats	2605.3	Comments sought from D/o AHD&F on 22.01.2020
68	M/s Syngene International Ltd, Bangalore 01/53/8/E/AM20/S-161/IC	16.01.20	50 VLS male cynomolgus monkey cryoplatable hepatocytes	146.4	Comments sought from D/o AHD&F on 22.01.2020
69	M/s Syngene International Ltd, Bangalore 01/53/8/E/AM20/S-162/IC	16.01.20	100 VLS male cynomolgus monkey cryopreserved hepatocytes 5 million cells	159.3	Comments sought from D/o AHD&F on 22.01.2020
70	M/s The Zoos and Parks Authority of Telangana, Hyderabad 01/53/8/E/AM20/T-43/IC	18.01.20	6 Nos 4 nos of eastern grey kangaroo macropus giganteus 2 male : 2 female and 2 nos meerkat suricata suricatta 1 male:1 female	.07	Comments sought from D/o AHD&F on 24.01.2020. Recommended by MoEF&CC vide OM No. 3-31/2019 WL dated 15.10.2019
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					

71	M/s. Techno Feeders, Kanpur. 01/53/8/E/AM20/T-1/IC	23.03.19	Zinc Dross	84.0	Comments sought from MOEF (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC and requested to communicate them to apply with all relevant documents in MoEF&CC. Hence, the firm is to apply for the NOC in MoEF&CC.
72	M/s. SKY Rubber Industries, Rajkot 01/53/8/E/AM20/S-9/IC	20.04.19	2290 MT of Rubber Tyres Scrap as per ANF-2M	105.00	Comments sought from MOEF (HSMD) & DIPP on 23.04.19. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DIPP vide OM No. P-47012/22/2019-TSW dated 22.07.19
73	M/s. Meloy Metals Private Limited, Renigunta 01/53/8/E/AM20/M-3/IC	17.04.19	4500 MT of Lead Battery Plates Covered by ISRI Code "RAILS"	3993.75	Recommended by MoEF&CC vide OM No. HSM-23/60/2017-HSM dated 30.11.2017. The committee noted that the firm has submitted CA certificate dated 10.06.2019 indicating data for the years 2015-16, 2016-17 and 2017-18. But, not submitted the data for the year 2018-19. The committee accordingly, decided to seek production consumption data for the last three years i.e. 2016-17, 17-18 and 18-19. The firm vide letter dated 17.06.19 has submitted the above details. However, the committee noted that the NOC of MoEF&CC has expired. Accordingly, the committee decided to seek fresh NOC from MoEF&CC. Accordingly, comments of MoEF&CC has been sought on 17.07.19.
74	M/s. R.G. Industries Corporation, Bahadurgarh, Haryana. 01/53/8/E/AM20/R-5/IC	04.05.2019	9000 MT used Tyre Scrap and Rubber Tube Scrap	421.2	Comments sought from MoEF (HSMD) on 06.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. DIPP vide OM No. P-47012/31/2019 T.S. dated 17.05.19 has sought information from the firm. DIPP vide OM No. P-47012/31/2019 T.S. dated 17.09.19 has again sought certain information from the firm. The same has been communicated to the firm vide e-mail dated 25.09.19. Hence, the firm is to furnish the reply directly to DIPP with copy to DGFT.

75	M/s. Emaar Lead Company Private Limited, Coimbatore. 01/53/8/E/AM20/E-4/IC	28.05.19	7200 MT of Lead Battery Plates	5724.0	Comments sought from MOEF (HSMD) on 29.05.2019. Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/71/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter.
76	M/s. Rajhans Oil Extracting Pvt. Ltd. Haryana. 01/53/8/E/AM20/R-9/IC	11.03.19	5100 MT of Used Rubber Tyres Scrap	178.5	Comments sought from MOEF (HSMD) & DIPP on 27.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
77	M/s. Conso Agro India Private Limited, Kottayam. 01/53/8/E/AM20/C-11/IC	24.06.19	26000 Kgs. Crumb/ Rubber Buffing Powder	4.61	Comments sought from MOEF&CC on 24.06.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DPIIT vide OM No. P-47012/48/2019-T.S. dated 12.07.19
78	M/s. Oyster Industries Pvt. Ltd. Silvassa Gujarat. 01/53/8/E/AM20/O-2/IC	25.06.19	6000 MT of Old & Used Rubber Tyres	426.0	Approved as recommended by MoEF&CC vide OM No. 23-88/2015-HSMD dated 24.01.20 and DPIIT vide OM No. P-47012/51/2019-T.S. W. dated 02.07.19

RA Mumbai may issue the import authorization to the applicant for import of 3000 MT of used rubber tyres scrap (multiple cuts/shreds/press baled) for manufacturing of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the OM No. MoEF&CC vide OM No. 23-88/2015-HSMD dated 24.01.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Mumbai.

79	M/s. Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/AM20/G-14/IC	16.07.19	3500 MTs Battery scrap	3119.93	Comments sought from MOEF (HSMD) on 24.07.2019. The committee decided to seek comments from DPIIT also. Accordingly, comments sought from DPIIT on 25.11.19. DPIIT vide OM No. P-47012/70/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter.
80	M/s. Ashwa Industries, Telangana 01/53/8/E/AM20/A-41/IC	23.07.19	3588 MT Used Tires Shredded	148.30	Approved as recommended by MoEF&CC vide OM No. 23/96/2019-HSMD dated 29.11.19 and DPIIT vide OM No. P-47012/53/2019-T.S.W. dated 11.02.20

RA Hyderabad may issue the import authorization to the applicant for import of 1800 MT of waste rubber tyres scrap (multiple cuts/shredded/press baled) for manufacturing of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC vide OM No. 23/96/2019-HSMD dated 29.11.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Hyderabad.

81	M/s. Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/AM20/B-	24.07.19	12000 MTs Used Rubber	590.52	Comments sought from MOEF (HSMD) on 26.07.2019.
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	17/IC		Tyre Scrap		DIPP vide OM No. P-47011/212/2019-TSW dated 09.08.19 has sought information from the firm.
82	M/s. Aym Syntex Limited, Dadra and NA. 01/53/8/E/AM20/A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	175.0	Comments sought from DIPP on 06.08.2019. DIPP vide OM No. P-47012/56/2019-TSW dated 13.08.19 has suggested to seek comments from DHI and M/o Textiles. Accordingly, comments sought from DIPP & M/o Textiles on 16.09.2019
83	M/s Jayachandran Alloys Private Limited, Erode (TN). 01/53/8/E/AM20/J-13/IC	12.08.19	300 MTs. Lead Scrap as per ISRI Relay	521.25	Recommended by MoEF&CC vide OM No. 23/25/2019-HSMD dated 22.03.19 for import of 13,000 MT of Lead Scrap (ISRI Code: Radio, Racks, Relays, Ropes, Rails, Rent, Rakes and Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container). Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/69/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter.
84	M/s. Jammu Pigments Limited, Kota Rajasthan 01/53/8/E/AM20/J-16/IC	22.08.19	2650 MTS Lead Scrap as per ISRI 'Relay'	3972.5	Recommended by MoEF&CC vide OM No. 23-582009-HSMD dated 13.09.18. Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/72/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter.
85	M/s Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/AM20/S-62/IC	02.09.19	5000 MTS Battery scrap, like lead battery plates 5000 MTS Battery wastes like scrap drained or dry while intact	7904.2	Comments sought from MOEF (HSMD) on 05.09.2019. Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/67/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter.

86	M/s Sampat Aluminium Pvt Ltd., Ahmedabad 01/53/8/E/AM20/S-88/IC	21.09.19	1000 MTS Aluminium Skimming	64.9	Comments sought from MOEF (HSMD) & DIPP on 23.09.2019. DPIIT vide U.O. No. P-47011/277-TSW dated 21.10.19 has informed that DPIIT is not concerned with the import of "Aluminium Skimming" and M/o Mines may be consulted in the matter. Comments sought from M/o Mines on 26.11.19. M/o Mines vide OM No. 16/9/2019-M.V. dated 03.01.20 has suggested to seek comments from MoEF&CC(HSMD). MoEF&CC vide e-mail dated 15.11.19 informed that as per Hazardous and Other Wastes(Management and Transboundary Movement) Rules, 2016, import/export of Aluminum skimming(or skims) excluding salt slag (B1100) is covered under Schedule III D and does not required permission from this Ministry. Accordingly, the committee decided to examine the case on file.
87	M/s Eswari Global metal industries Pvt Ltd., Mangalore (Karnataka) 01/53/8/E/AM20/E-10/IC	03.10.19	600 MTS Lead Scrap in Crushed (powder) Form with atleast 60 percent Lead content	600.6	Recommended by MoEF&CC vide OM No. 23-31/2009-HSMD dated 09.09.19 for import of (i) 9,000 MT of Lead Scrap (ISRI Code: Rains only with not more than 2% of liquid/electrolyte by weight in a given consignment/container (ii) 1,000 MT of lead scrap (ISRI Code: Radio, Racks, Ropes, Rakes, Rents, Relays, Rails) and (iii) 2,000 MT of lead scrap (ISRI Code: Powder form). Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/68/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter.
88	M/s Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/AM20/G-37/IC	12.10.19	2500 MTS Waste pneumatic tyres scrap (Multiple Cuts/shreds/ Press Baled)	200.0	Recommended by DPIIT vide OM No. P-47012/64/2019 T.S. dated 21.10.19. The committee noted that the firm has enclosed the copy of NOC from vide OM No. 23/9/2018-HSMD dated 03.05.18, which is expired on 02.11.19. Comments sought from DIPP on 26.11.19..
89	M/s Jain Metal Rolling Mills, Chennai 01/53/8/E/AM20/J-20/IC	27.09.19	5000 MTS Lead Battery	8454.0	Recommended by MoEF&CC vide OM No. 23-130/2014-HSMD dated 09.09.19

			Scrap covered by ISRI Code Rails 5000 MTS Lead Battery scrap as per ISRI Rains		for import of 22,000 MT of Lead Scrap (ISRI Code: Radio, Rakes, Relays, Ropes, Rails, Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/ container). Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/87/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter.
90	M/s. Tinna Rubber and Infrastructure Ltd., Delhi 01/53/8/E/AM20/T-31/IC	21.10.19	500 MTs. Of Tyre Buffing Powder	73.0	Comments sought from DPIIT on 22.10.2019. DPIIT vide OM No. P-47012/65/2019 T.S. dated 07.11.19 has sought information from the firm.
91	M/s Wipro GE Healthcare Pvt. Ltd., Bangalore 01/53/8/E/AM20/W-10/IC	28.11.19	100 Nos Secondhand parts of mri system J0019GM 1.5T HD 8 CH – 8 coils (weight 4082 KG) 150 Nos Secondhand parts of mri system J0012GM 1.5T hdx 8 CH – 9 coils (weight 4082 KG)	444.6	Comments sought from DPIIT on 29.11.2019. DPIIT vide U.O. No. P-47012/35/2019-TSW dated 30.12.19 has informed that import of second hand parts of MRI Systems is not concerned to them. Comments sought from Meity and M/o Health. Meity vide e-mail dated 22.01.20 informed that the case does not relate to Meity as the import item is magnet. M/o Health & Family Welfare vide OM No. 11035/67/2020/DR dated 17.02.20 informed that CDSO under their department does not deal with the import of second hand medical devices and magnet which are used in MRI system and the same are not currently regulated under the Drugs and Cosmetics Act and Rules there under.
92	M/s Gravita India Ltd, Jaipur 01/53/8/E/AM20/G-41/IC	04.12.19	5000 MTS Lead scrap	5250.0	Comments sought from DPIIT on 05.12.2019. DPIIT vide OM No. P-47012/77/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter.
93	M/s R. S. Rubber Industries, Bhubneswar 01/53/8/E/AM20/R-48/IC	12.12.19	3000 MTS crumb rubber/granules of less than 35 MM size	216.0	Recommended by DPIIT vide OM No. P-47012/5/2020-T.S. dated 08.01.20. The firm has enclosed copy of OM No. 5-15/2010-HSMD dated 07.10.20 through which MoEF&CC had informed that since rubber crumb/granules are made by processing of used tyre scrap and are thus products made from waste rubber, they

					have not been considered as waste under Schedule III of HW Rules, 2016. Import of this material does not need permission from MoEF&CC. The committee noted that MoEF clarification is of 2016. Accordingly, the committee decided to seek clarification from MoEF&CC.
94	M/s Bradken India Pvt Ltd, Chettipalayam 01/53/8/E/AM20/B-18/IC	29.07.19	1500 MTS Mild Steel Pipes (Used / Second hand) in various Lengths – for Melting Purpose	441.9	Approved as recommended by M/o Steel vide U.O. No. 2(1)2020-TD dated 06.02.20
RA Coimbatore may issue the import authorization to the applicant for import of 1500 MT of mild steel pipes (used/second hand) in shredded form or pressed & cut into small pieces for melting purpose from GCA for a CIF value of Rs. 4,41,90,000/- (AUD 900000) subject to the conditions mentioned in the M/o Steel vide U.O. No. 2(1)2020-TD dated 06.02.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Coimbatore.					
95	M/s Mehar Granulator Private Limited, Darjeeling 01/53/8/E/AM20/M-55/IC	21.12.19	19500 MT of Rubber Articles Scraps/ Moulded Rubber Scrap/Conve yor Belt Scrap/Pairin gs/ Rubberized Steel Friction Cord/ Rubberized Steel Friction Cord/Rubber Compound/ Lumps	1560.00	Comments sought from MoEF&CC on 30.12.19. Recommended by DPIIT vide OM No. P-47012/1/2020-T.S. dated 02.01.20
96	M/s Shree Mangal Radhika Industries, New Delhi 01/53/8/E/AM20/S-137/IC	21.12.19	5,000 MT of Crumb Rubber/Rub ber Granules of less than 35mm size	400.00	Comments sought from MoEF&CC on 30.12.19 Recommended by DPIIT vide OM No. P-47012/3/2020-T.S. dated 08.01.20 and OM No. P-47012/3/2020-T.S. dated 24.02.20

97	M/s Wipro GE Healthcare Pvt. Ltd., Bangalore 01/53/8/E/AM20/W-11/IC	24.12.19	35 Nos. of M3340GS International Magnet Shipping Catalog-106 Inch and 35 Nos. of G5005GS Goldseal 1.5T LCC Magnet without Helium	51.94	In another similar case of the firm, comments were sought from DPIIT on 29.11.2019. DPIIT vide U.O. No. P-47012/35/2019-TSW dated 30.12.19 has informed that import of second hand parts of MRI Systems is not concerned to them. Comments sought from Meity and M/o Health. Meity vide e-mail dated 22.01.20 informed that the case does not relate to Meity as the import item is magnet. M/o Health & Family Welfare vide OM No. 11035/67/2020/DR dated 17.02.20 informed that CDSO under their department does not deal with the import of second hand medical devices and magnet which are used in MRI system and the same are not currently regulated under the Drugs and Cosmetics Act and Rules thereunder.
98	M/s SI2 Microsystems Pvt Ltd., Bangalore 01/53/8/E/AM20/S-140/IC	25.12.19	1 Kgs. Gold wire	94.4	Comments sought from DPIIT on 22.12.2020. DPIIT vide U.O. No. P-47012/16/2020-TSW dated 12.02.20 informed that the application is for import of Gold wire for the manufacture of "Integrated Circuits for which DPIIT is not concerned and Meity may be consulted in the matter.
99	M/s K Kiran Tyres, Bengaluru 01/53/8/E/AM20/K-31/IC	30.12.19	10000 MTS tyres for original use, second hand	2157.0	The committee decided to reject the case as used tyres for re-use is not allowed.
100	M/s Trirubber India Inc., Medinipur West Bengal 01/53/8/E/AM20/T-40/IC	30.12.19	2500 MTS waste rubber tyres scrap/tubes scrap multiple cuts/pressed baled/shredd ed	200.0	Approved as recommended by DPIIT vide OM No. P-47012/24/2020 T.S. dated 06.01.20 and MoEF&CC vide OM No. 23/89-HSMD dated 29.11.2019.
RA Kolkata may issue the import authorization to the applicant for import of 2500 MT of waste rubber tyres scrap/tubes scrap (multiple cuts/pressed baled/shredded) for manufacture of crumb rubber and rubber granules from GCA for a CIF value of Rs. 2,00,00,000/- (USD 277778) subject to the conditions mentioned in the MoEF&CC vide OM No. 23/89-HSMD dated 29.11.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Kolkata.					
101	M/s Barq General Trading Pvt Ltd., Chennai 01/53/8/E/AM20/B-42/IC	02.01.20	50018 MTS Steel Slag	35.6	Comments sought from DIPP & M/o Steel on 06.01.2020

102	M/s Farokh S Todywalla 01/53/8/E/AM20/F-23/IC	07.01.20	30 kgs Silver ingot circa 1940 bombay mint	16.3	Comments sought from DPIIT on 08.01.2020. DPIIT vide U.O. No. P-47012/10/2020-TSW dated 24.01.20 has informed that the firm has submitted application for grant of import license for import of 30.658 Kgs of Silver Ingot for trading and DPIIT is not concerned with the proposal. Accordingly, the committee decided to reject the case.
103	M/s Fujifilm India Pvt Ltd., New Delhi 01/53/8/E/AM20/F-22/IC	16.12.19	6 Nos Medical endoscopy products	2.4	Comments sought from DPIIT on 10.01.2020 & M/o Health. M/o Health & Family Welfare vide OM No. 11035/67/2020/DR dated 17.02.20 informed that CDSO under their department does not deal with the import of second hand medical devices and magnet which are used in MRI system and the same are not currently regulated under the Drugs and Cosmetics Act and Rules thereunder.
104	M/s Gravita India Ltd, Jaipur 01/53/8/E/AM20/G-44/IC	27.12.19	5000 MTS Battery waste & scrap, lead battery plates covered by isri code word rails	5040.0	Comments sought from DPIIT on 10.01.2020. DPIIT vide OM No. P-47012/14/2020-TSW dated 28.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter.
105	M/s Vaibhav Global Ltd, Rajasthan 01/53/8/E/AM20/V-36/IC	08.01.20	1000000 kgs shungite rough stone	296.1	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P-47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which is under administrative control of Department of Commerce. DPIIT is not concerning to 100% EOU and DGFT may take necessary action accordingly.
106	M/s Tata Power Solar System Ltd, Bangluru 01/53/8/E/AM20/T-42/IC	14.01.20	5922 kgs front silver paste 2538 kgs front silver paste 1879 kgs back silver paste 1252 kgs	6381.0	Comments sought from DPIIT on 16.01.20

			back silver paste 2484 kgs front silver paste		
107	M/s Eaton Power Quality Pvt Ltd., Pondicherry 01/53/8/E/AM20/E-15/IC	14.01.20	3 kgs hard silver strip Sizes 0.10 X0.0028 0.50X0.0025	697.3	Comments sought from DPIIT on 16.01.2020. DPIIT vide U.O. No. P- 47012/20/2020-TSW dated 17.02.2020 has sought information from the firm.
108	M/s SI2 Microsystems Pvt Ltd., Bangalore 01/53/8/E/AM20/S-140/IC	25.12.19	1 kgs gold wire	94.4	Comments sought from DPIIT on 22.01.2020
109	M/s Siddhi Industries, Odisha 01/53/8/E/AM20/S-169/IC	20.01.20	3000 MTS aluminium dross	315.0	Comments sought from MOEF (HSMD), DPIIT and M/o Mines on 27.01.2020. DPIIT vide U.O. No. P-47012/23/2020- TSW dated 12.02.20 has informed that DPIIT is not concerned with the import of Aluminium Dross for recovery of Aluminium, for the manufacturing of Aluminium products. MoEF&CC vide e- mail dated 30.01.20 has informed that Aluminium Dross falls under part D of schedule III of Hazardous and other wastes (Management and Transboundary) Rules, 2016 and therefore its import does not require permission from MoEF&CC. Accordingly, the committee decided to examine the case on file.
110	M/s MMTC Pamp India Pvt Ltd., New Delhi 01/53/8/E/AM20/M-69/IC	20.01.20	200 kgs silver- graphite alloy strip silver 97 percent and graphite 3 percent	1130.0	Comments sought from DPIIT on 24.01.2020
111	M/s High Energy Batteries (India) Ltd., Chennai 01/53/8/E/AM20/H-32/IC	18.01.20	100 kgs silver foil ag 99.99 soft annealed plain in coils with ID 150mm plastic core 0.1270 x 190.00 mm 500 kgs	598.7	Approved as recommended by DPIIT vide U.O. No. P-47012/22/2020-TSW dated 11.02.20

			silver foil ag 99.99 soft annealed plain in coils with ID 150 mm plastic core 0.0200 x 255.00 mm 508 kgs silver of 99.9 percentage purity		
RA Chennai may issue the import authorization to the applicant for import of 81 Kgs of Silver Foil Ag99.99 (0.1270X190), 177 Kgs of Silver Foil Ag99.99 (0.0200X255mm) and 508 Kgs of Silver of 99.9% purity for manufacture of silver oxide batteries from Germany and UAE for a CIF value of Rs. 5,98,75,604/- (USD 807493) subject to the conditions mentioned in the DPIIT vide U.O. No. P-47012/22/2020-TSW dated 11.02.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Chennai.					
112	M/s Renewsys India Pvt Ltd, Telangana 01/53/8/E/AM20/R-54/IC	09.01.20	54 kgs 348 rear-side conductor silver paste	12.8	Comments sought from DPIIT on 10.01.2020
113	M/s Venkata Siva Sai Industries, Telangana 01/53/8/E/AM20/V-34/IC	20.12.19	26000 MTS crumb rubber / granules of less than 35 mm size	1216.8	Comments sought from MOEF (HSMD) & DPIIT on 07.01.2020. Recommended by DPIIT vide OM No. P-47012/7/2020-T.S. dated 22.01.20. Through OM No. 5- 15/2010-HSMD dated 07.10.20 of MoEF&CC, MoEF&CC had informed that since rubber crumb/granules are made by processing of used tyre scrap and are thus products made from waste rubber, they have not been considered as waste under Schedule III of HW Rules, 2016. Import of this material does not need permission from MoEF&CC. The committee noted that MoEF clarification is of 2016. Accordingly, the committee decided to seek clarification from MoEF.
114	M/s Shital Rubber, Ahmedabad 01/53/8/E/AM20/S-141/IC	04.01.19	10000 MTS rubber article scraps/moul ded rubber scrap/convey or belt scrap/pairing	850.0	Comments sought from MOEF (HSMD) & DPIIT on 07.01.2020. Recommended by DPIIT vide OM No. P-47012/8/2020-T.S. dated 22.01.20

			s/rubberized nylon friction cord/rubber ized steel friction cord/rubber compound/lu mps cut/shredded /press/baled/ lumps/sheet/ rolls		
115	M/s Checon Shivalik Contact Solutions Pvt Ltd., New Delhi 01/53/8/E/AM20/C-32/IC	06.01.19	11 kgs silver alloy strip CS7684 AgNi 90/10 152 kgs silver alloy wire CS7744 65 kgs silver strip CS7580 13 kgs silver alloy strip CS7628	101.4	Comments sought from DPIIT on 07.01.2020. DPIIT vide U.O. No. P-47012/9/2020 dated 12.02.20 has sought information from the firm.

Part-3 Ministry of Steel (MoS)

116	M/s. Metallurgical Products India Private Limited, Rauagd. 01/53/8/E/AM20/M-17/IC	12.07.19	450 Kgs. of tantalum scrap	65.91	Comments sought from M/o Steel on 23.07.2019. As decided in the EFC meeting dated 26.9.19, comments sought from M/o Mines on 23.10.19. Mines vide OM No. 16/7/2019-M.V. dated 03.01.19 has suggested to seek comments from DAE. Comments sought from DAE on 28.11.19. DAE vide Letter No. 701/170/2019-PSU/508 dated 10.01.20 informed that Tantalum is a prescribed substance and is controlled under 0 category (0A 306). Hence, the firm may be asked to approach DAE for import license as per the current procedure. Accordingly, the committee decided to close the case.
117	M/s Minex Metallurgical Company Limited, Mumbai 01/53/8/E/AM20/M-40/IC	30.09.19	200 MTs of Titanium Scrap Solid/Turnin g Ti 80-99percent	462.08	Recommended by M/o Steel vide U.O. No. 2(21)/2019-TD dated 31.12.19, subject to the condition that it must be ensured that scrap does not contain any radioactive material or does not have any trace of radioactivity or any other

					unknown toxic element and the laid down procedure for import of scrap must be followed. Accordingly, the committee approved the case subject to PSIC from a DGFT recognized PSIA.
RA Mumbai may issue the import authorization to the applicant for import of 200 MT of Titanium scrap Solid/Turning Ti 80-99% for manufacture of Ferro Titanium (Ti: 65-75%) from UAE for a CIF Value of Rs. 4,62,08,000/- (USD 640000/-) subject to the condition mentioned in M/o. Steel U.O. No. 2(21)/2019-TD dated 31.12.19 as well as with actual user condition besides other usual conditions of import authorization. The import is also subject to Pre-Inspection Certificate from a DGFT recognized Pre-Shipment Inspection Agency (PSIA). The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
118	M/s Bansal Brothers, Bhilai, Chhatisgarh 01/53/8/E/AM20/B-38/IC	03.12.19	6000 MTS titanium scrap	14400.0	Recommended by M/o Steel vide U.O. No. 2(7)/2018-TD dated 31.12.19, subject to the condition that it must be ensured that scrap does not contain any radioactive material or does not have any trace of radioactivity or any other unknown toxic element and the laid down procedure for import of scrap must be followed. Accordingly, the committee approved the case subject to PSIC from a DGFT recognized PSIA.
RA Nagpur may issue the import authorization to the applicant for import of 4000 MT of Titanium scrap containing Titanium : 85-95%, Aluminium 0-8%, Vanadium 0-11%, Carbon: 0-1%, Tin: 0-11%, Manganese : 0-4%, Zirconium:0-5%, Molybdenum: 0-4%, Copper: 0-3%, Chromium:0-15%, Silicon:0-1%, Iron:0-10%) for manufacture of Ferro Titanium (Ti:65-75%, Al: 1-8%, C:0-25%, V:0-2% and Fe:25%) from GCA for a proportionate CIF value subject to the condition mentioned in M/o. Steel U.O. No. 2(7)/2018-TD dated 31.12.19 as well as with actual user condition besides other usual conditions of import authorization. The import is also subject to Pre-Inspection Certificate from a DGFT recognized Pre-Shipment Inspection Agency (PSIA). The enclosures will be sent by e-mail to the applicant and RA Nagpur.					
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
119	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcuim Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC. Comments sought from M/o. Mines on 30.07.2018.
120	M/s. Meghmani Organics Limited, Gujarat. 01/53/8/E/AM20/M-11/IC	03.06.19	325000 Kgs. Of Carbon Tetrachlorid e	161.8	Comments sought from MOEF&CC (O)& D/o C&PC on 12.06.2019. Reminder sent to D/o C&PC vide agenda note dated 20.06.19 and 18.07.19. MoEF&CC vide OM No. 11/7/2015-OC dated 25.07.19 has sought information from the firm. Hence, the firm is to furnish reply directly to

					MoEF&CC with copy to DGFT.
121	M/s. Tagros Chemicals India Private Limited, Chennai. 01/53/8/E/AM20/T-12/IC	29.05.19	325 MT of Carbon tetra Chloride	161.8	Approved as recommended by MoEF&CC vide OM No. 11/7/2015-OC dated 05.02.20 and D/o C&PC vide OM No. C-II-17014/4/2019-CHEM-II-CPC dated 31.07.19
RA Chennai may issue the import authorization to the applicant for import of 325 MT of Carbon Tetra Chloride as a feedstock for the manufacture of D.V. Acid Chloride from GCA for a CIF value of Rs. 1,61,86,625/- (USD 2,27,500) subject to the conditions mentioned in the MoEF&CC vide OM No. 11/7/2015-OC dated 05.02.20 and D/o C&PC vide OM No. C-II-17014/4/2019-CHEM-II-CPC dated 31.07.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Chennai.					
122	M/s Bayer Vapi Pvt. Ltd., Vapi, Gujarat. 01/53/8/E/AM20/B-13/IC	12.06.19	350000 Kgs. Of Carbon Tetra Chloride.	174.31	Comments sought from MOEF&CC (O) & C&PC on 14.06.2019. Reminder sent to D/o C&PC vide agenda note dated 20.06.19 and 18.07.19. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18 th September, 19 between the CTC Producers and Consumers, there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019.
123	M/s Gharda Chemicals Limited, Mumbai 01/53/8/E/AM20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	183.7	Comments sought from MOEF (O) & C&PC on 23.08.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18 th September, 19 between the CTC Producers and Consumers, there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019.
Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)					

124	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. MeitY vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018. Reminder sent on 29.05.19. DIPP vide OM dated 07.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to submit reply directly to DIPP with copy to DGFT.
125	M/s. Flextronics Technologies (I) P. Ltd., Kancheepuram. 01/53/8/E/AM20/F-7/IC	26.02.19	100000 nos. of Refurbished Hard Disk Drive.	5040.0	Comments sought from Meity on 14.06.2019. Reminder sent vide agenda note on 20.06.19. Meity vide letter No. 16(8)/2019-IPHW dated 03.09.19 has sought information from the firm. Again Meity vide e-mail dated 16.01.20 has sought information from the firm.
126	M/s. Globalfoundries Engineering Private Limited Bangaluru. 01/53/8/E/AM20/G-16/IC	19.07.19	111 nos. Laptops	71.60	Comments sought from MeitY on 25.07.2019. Meity vide e-mail dated 25.09.19 informed that query sent to the firm vide letter No. 16(12)/2019-IPHW dated 24.09.19, response awaited. Reminder sent to the firm by Meity on 01.11.19
127	M/s Nagendra Hasilkar., Bengaluru 01/53/8/E/AM20/N-22/IC	04.10.19	1 Nos Laptop – HP EliteBook 850 G6	1.1	Comments sought from MeitY on 10.10.2019. Meity vide e-mail dated 23.10.19 informed that the matter is under process
128	M/s Dell International Services India Pvt Ltd., Bangalore 01/53/8/E/AM20/D-24/IC	01.10.19	14000 Nos Refurbished motherboard s for personal computers (Laptops & Desktops) 1000 Nos Refurbished Cards/PPCB s for personal Computers (Laptops & desktops)	335.8	Approved as recommended by Meity vide OM No. W-47/12/2019-IPHW- Meity dated 20.01.20

RA Bangalore may issue the import authorization to the applicant for import of 14,000 Nos. of Refurbished motherboards for Personal Computers (Laptops & Desktops) and 1000 Nos. of Refurbished Cards/PPCBs for Personal Computers (Laptops & Desktops) for warranty replacement only from GCA for a CIF value of Rs. 3,35,80,000/- (USD 48,00,000) subject to the conditions mentioned in the Meity vide OM No. W-47/12/2019-IPHW-Meity dated 20.01.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Bangalore.

129	M/s Xerox India Ltd., Gurgaon 01/53/8/E/AM20/X-1/IC	29.10.20 19	1 Nos Kycocera (3011/3511, A3 moochrome) , 26.77x23.39 x 27.40 1 Nos Konica Minolta (287/227,A 3 mono) 28.9 x 23 x 26 1 Nos Ricoh Pro 8200- 110/8200- 136 or older version ricoh pro 8100 series, A3 mono 57.5 x 52 x43.3 1 Nos Sharp MX- 905/1205/10 55, A 3 mono 60-1/4 x 45 x 30- 1/2 1 Nos canon (C 850/C 750/C 650, A3 color) 56.1 x 60.2 x 36.8 1 Nos canon (C 7580/C 7570/C 7565, A3 Colour 48 x 27-1/8 x 37-	130.4	Comments sought from MeitY on 30.10.2019. Meity vide e-mail dated 29.01.20 has informed that the matter is under process.
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			1/8 1 Nos Ricoh (C5200s/C5 210s, A3 Colour) or old version		
130	M/s Malayala Manorama Co. Kerala 01/53/8/E/AM20/T-34/IC	18.11.20 19	1 No Used studio equipments door 1 closure and accessories	12.2	Comments sought from MietY on 20.11.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 10.12.19, response from the firm is awaited.
131	M/s Jacobs Engineering India Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/J-26/IC	04.12.19	8 Nos Dell precision T1700 MT CTO base, dual 19' monitors keyboard & mouse	27.9	Comments sought from MietY on 05.12.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 13.12.19, response from the firm is awaited.
132	M/s Jacobs Engineering Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/J-27/IC	12.12.19	1 Nos Dell precision tower 3420 XCTO base, dual 19 monitors keyboard & mouse	37.0	Comments sought from MietY on 13.12.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 28.01.20.
133	M/s Consulting Engineering Services India Pvt Ltd., Mumbai 01/53/8/E/AM20/C-29/IC	24.12.19	1 Nos OptiPlex 3020 Minitower CTO, Dual 19' Monitors keyboard & mouse	3.7	Comments sought from MeitY on 31.12.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 29.01.20.
134	M/s Consulting Engineering Service India Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/C-31/IC	03.01.19	1 Nos Dell Precision Tower 3620 XCTO base, dual 19 monitors keyboard & mouse	21.3	Comments sought from MietY on 07.01.2020
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
135	M/s Gujarat Fluorochemicals Ltd, Dist. Bharuch 01/53/8/E/AM20/G-38/IC	31.10.19	4000 MTS R-142B (1- chloro-1, 1-	17520.0	Comments sought from MOEF&CC (O) on 01.11.2019

			Difluoroethane)		
136	M/s Symbiotec Pharmalab 01/53/8/E/AM20/S-133/IC	16.12.19	5 kgs Bromofluoro methane	6.4	Comments sought from MOEF&CC (O) on 17.12.2019. MoEF&CC vide OM No. 11/16/2017-OC (Part-1) dated 15.01.20 has informed that the firm needs to get registered under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of Bromofluoromethane for feedstock purpose for manufacture of Fluticasone Furoate. The same is under process. Comments/Views/NOC w.r.t. the specific request for import will be provided after the registration under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments is completed.
137	M/s Piramal Enterprises Ltd, Telangana 01/53/8/E/AM20/P-52/IC	16.12.19	200 MTS TFEC (HCFC R-133A)	766.5	Approved as recommended by MoEF&CC(O) vide OM No. 11/2/2020-OC dated 10.01.20

RA Mumbai may issue the import authorization to the applicant for import of 200 MT of TFEC(HCFC-133A) for production of Halothane as feedstock from China for a CIF value of Rs. 7,66,50,000 /- (USD 10,50,000) subject to the condition mentioned in MoEF&CC vide OM No. 11/2/2020-OC dated 10.01.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

138	M/s Tagros Chemicals India Pvt Ltd., Chennai 01/53/8/E/AM20/T-35/IC	19.11.19	325 MTS carbon tetra chloride	140.4	Comments sought from MOEF (O) & C&PC on 21.11.2019 Recommended by MoEF&CC vide OM No. 11/7/2015-OC dated 05.02.20
139	M/s East West Engineering Company, Delhi 01/53/8/E/AM20/E-13/IC	19.11.19	3,000 Kgs of Recycled Halon 1211 gas and 2000 Kgs of Halon-1301	70.20	Approved as recommended by MoEF&CC vide OM No. 11/5/2012-OC dated 30.01.20

CLA New Delhi may issue the import authorization to the applicant for import of 3000 Kgs of Halon1211 (Recycled) and 2000 Kg of Halon-1301 (Recycled) from GCA for a CIF value of Rs. 1,17,00,000 /- (USD 1,62,500) subject to the condition mentioned in MoEF&CC vide OM No. 11/5/2012-OC dated 30.01.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

140	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019.
141	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-62/IC	18.02.19	8 nos. of DPS Vertex	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019. Last reminder sent to

			Collars with Accessories		MoEF&CC (WL) vide agenda note dated 24.12.2019
142	M/s. Agnel Lobo, Mumbai. 01/53/8/E/AM19/M-49/IC	23.02.19	Parrot-Green Ring necked	NA	Comments sought from MOEF&CC (WL) on 26.02.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019 Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19
143	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-4/IC	10.04.19	1 Nos. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019
144	M/s. Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019
145	M/s. Samanyu Trading LLP, Delhi. 01/53/8/E/AM20/S-18/IC	08.05.2019	Sussera Lappa (Kuth Roots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019
146	M/s. A&S Creations, New Delhi 01/53/8/E/AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	5.22	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC(WL) under intimation to DGFT.
147	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-35/IC	09.07.19	10 nos. TGS Sling with standard Accessories	10.8	Comments sought from MOEF&CC (WL) on 10.07.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019
148	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	.52	Comments sought from MOEF&CC (WL) on 11.07.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019
149	M/s Rajat Singh Shekhawat, Jaipur. 01/53/8/E/AM20/R-27/IC	10.08.19	22 nos. of Taxidermy Animal Mounts	7.54	Comments sought from MOEF&CC (WL) on 13.08.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019
150	M/s Hi-Tech Advance Product , Indore. 01/53/8/E/AM20/H-15/IC	14.08.19	4 Set. CO2 dart projector	9.18	Comments sought from MOEF&CC (WL) on 16.08.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated

			double barrel JMDB13, CO2 dart projector JMSP25, Dart projector transport case JMD Betc.		24.12.2019
151	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-55/IC	21.08.19	7 Nos GPS Collars with accessories	15.1	Comments sought from MOEF&CC (WL) on 22.08.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019
152	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-59/IC	10.09.20 19	3 Nos GPS Collars with standard accessories	7.4	Comments sought from MOEF&CC (WL) on 16.09.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019
153	M/s Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/AM20/M-37/IC	20.09.19	2 Nos Thermal Night Vision Scope for Anti Poaching and Surveillance	11.2	Comments sought from MOEF&CC (WL) on 23.09.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019
154	M/s Biohab INC, Indore 01/53/8/E/AM20/B-25/IC	24.09.19	3 Nos Veterinary Equipment/T ranquilizer Equipment/ CO2 Injection Pistol and accessories, X-Caliber, CO2 Projector, with animal control package no. 1, X-2 Projector, CO2 Injection Pistol, with animal	4.5	Comments sought from MOEF&CC (WL) on 25.09.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019

			control package no. 1, X-2 Projector, CO2 injection pistol, with animal control package no. 1, RDD device-type P 5.0 CC ¾ 14 GA Needle no. 3, RDD device-type U 7.0 CC ¾ 14 GA Needle no.3, Animal Control X- Caliber Med-Long range Premium Package no.1, Animal Control X2 short range premium package no.2		
155	M/s Karan Vijay Singh, Jodhpur 01/53/8/E/AM20/K-22/IC	03.10.19	7 Nos of Taxidermy	6.9	Comments sought from MOEF&CC (WL) on 04.10.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019
156	M/s Culminating Technologies, Allahabad 01/53/8/E/AM20/C-25/IC	20.11.20 19	10 Nos. of night vision Devices	5.0	Comments sought from MOEF (WL) on 21.11.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019
Part-9 D/o. Heavy Industry (DHI)					
157	M/s. Scania Commercial Vehicals India Private Limited, Kolar, Karnataka. 01/53/8/E/AM20/S-17/IC	29.03.19	685.00 MTs Spare Parts of Vehicle	1.21	Comments sought from Heavy Industry on 09.05.2019. Reminder sent vide agenda note on 20.06.19. DHI vide OM dated 22.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to DHI with copy to DGFT.
158	M/s. Volkswagen Group Sales India Pvt. Ltd., Mumbai.	28.05.19	2 nos. 059911024G	1546.64	Comments sought from MOEF & DHI on 17.06.2019. Reminder sent to DHI vide

	01/53/8/E/AM20/V-8/IC		X-Starter, 2 nos. 01J300057E X-CVT, 2 nos. 057130851C X-Pump etc.		agenda note dated 20.06.19 and 19.07.19. DHI vide OM dated August, 2019 has requested to provide precedents in the applicant's earlier case and other similar cases dealt by DGFT to finalize the comments.
159	M/s. Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/AM20/A-38/IC	12.07.19	6 nos. of ARA Macao & 6 nos. of ARA Chloroptera	6.96	Comments sought from D/o AHD&F on 23.07.19 and MOEF (WL) on 01.08.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19.
160	M/s JSW Steel Ltd, Mumbai 01/53/8/E/AM20/J-24/IC	22.11.19	2 Set 3D top scan for blast furnace alongwith standard set of spares and accessories	1008.1	Comments sought from D/o Heavy Industry on 25.11.2019. D/o Heavy Industry vide OM No. 15(6)JSWSteelLtd/2020-HEI dated 21.02.2020 suggested to seek comments from Department of Space and Meity.

Part-10 Ministry of Home Affairs (MHA-PM Division)

161	M/s. Star Aerospace Industries, Dehradun (Uttarakhand) 01/53/8/E/AM20/S-47/IC	26.07.19	60 nos. of Rubberised Pistol Grip; 60 nos. of quick release folding Grip with Mount; 60 nos. of reflex sight; 60 nos. AK pdc Mount; 60 nos Folding Buttstock for AK-47; 60 nos. AK-47- 7.62*39 30 Round etc.	35.06	Comments sought from MHA (PM Divn.) on 30.07.2019.)
162	M/s Star Aerospace Industries, Dehradun 01/53/8/E/AM20/S-84/IC	13.09.20 19	300 Nos Round Drum Magazine with 75 Rounds Capacity 600 Nos Magazine 30 Round	228.7	Comments sought from MHA (PM Div.) on 19.09.2019. Application has been forwarded by PM Division to IS Division.

			(Accessories of Coupled Magazine with 60 round capacity). 300 Nos Polymer and straps magazine coupler(acce ssories of coupled magazine with 60 rounds capacity). 300 Foldable bipod (Foldable bipod with rail mount). 300 Nos Polymer rail (accessories of foldable bipod with rail mount) 300 Nos Adaptor hpod (accessories of foldable bipod with rail mount) 300 Nos Foldable buttstock 300 Nos Cheek rest (accessories of foldable buttstock) 300 Nos Sling swivel attachment (Accessories of foldable	
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			butt stock) 87 Nos Silencers 300 Nos Reflex sight 300 Nos Rail Mount (accessories of reflex sight)		
163	M/s Krauss International., New Delhi 01/53/8/E/AM20/K-23/IC	17.10.19	2 Set Helmet Mounted Night vision device (MINI 14+photonis Echo 1500 Autog.) 2 Set Helmet Mounted Thermal Imagers (TILO-3Z, TILO standard helmadapter, TILO spacer for helmet adapter	11.8	Recommended, on the basis of MHA NOC received vide OM No. IV-24011/11/2013- Prov-I dated 07.02.20, for further approval by the competent authority.
164	M/s Ananth Technologies Ltd., Hyderabad 01/53/8/E/AM20/A-72/IC	01.10.19	1 Nos PK-01 Collimator Sight 1 Nos DNS- 1 Day and night vision sight 1 Nos NV/S- 18 MM Night Vision Sight 1 Nos PK-06 Collimator Sight 1 Nos RS- Holographic Sight 1 Nos RS-M Reflex	4.4	MHA vide OM No. IV-20011/08/2019- Prov-I-1017 dated 14.10.19 has sought information from the firm.

			Collimator Sight		
165	M/s Aimtrex Technologies Pvt Ltd., New Delhi 01/53/8/E/AM20/A-89/IC	14.11.19	109200 Nos 7.62 X 39MM coloured marking ammunition (red) non bullet training cartridge 30 nos AK 47 dedicated training weapon with custom bolt replica ak 47 type training gun 109200 nos 7.62 X 39MM coloured marking ammunition blue non bullet training cartridge	195.2	Comments sought from MHA (PM Div.) on 20.11.2019. MHA vide UO dated 10.12.19 has sought information.
166	M/s Audo Viso Pvt. Ltd., New Delhi 01/53/8/E/AM20/A-87/IC	09.11.19	147 Nos. Steiner Micro Reflex Sight	35.2	Recommended, on the basis of MHA NOC received vide OM No. IV-24011/11/2013- Prov-I dated 07.02.20, for further approval by the competent authority.
167	M/s Crystal Works, New Delhi 01/53/8/E/AM20/C-26/IC	21.11.19	2 Nos. Quantity 2 nos taser gun with cartridges and accessories edd electronic disabling devices for law enforcement	.04	Comments sought from MHA (PM Divn.) on 03.12.2019. MHA vide UO No. IV- 13012/22/2019-Prov.II-1435 dated 21.01.20 informed that the items being imported by the firm M/s. Crystal Works, New Delhi is for trading purpose only and supply order of MHA units i.e. CAPFs/SPOs/UTs are not available. Therefore, these proposals are not pertaining to provisioning Wing, PM Division, MHA. In view of above, the case of the firm for grant of NOC for import of restricted items are returned back

			in india		to DGFT for further necessary action. The committee decided to examine the case on file.
168	M/s Star Aerospace Industries, Dehradun 01/53/8/E/AM20/S-122/IC	25.11.19	6 Nos Reflex sight for AK-47	1.3	Comments sought from MHA (PM Divn.) on 26.11.2019
169	M/s Star Aerospace Industries, Dehradun 01/53/8/E/AM20/S-123/IC	26.11.19	10 Nos Drum magazine for AK-47	.05	Recommended, on the basis of MHA NOC received vide OM No. IV-24011/11/2013- Prov-I dated 07.02.20, for further approval by the competent authority.
170	M/s Crystal Works, New Delhi 01/53/8/E/AM20/C-30/IC	28.12.19	50 Nos Quantity 50 Nos taser gun with cartridges and accessories edd(electronic disabling devices)	20.3	MHA vide UO No. IV-13012/22/2019- Prov.II-1435 dated 21.01.20 informed that the items being imported by the firm M/s. Crystal Works, New Delhi is for trading purpose only and supply order of MHA units i.e. CAPFs/SPOs/UTs are not available. Therefore, these proposals are not pertaining to provisioning Wing, PM Division, MHA. In view of above, the case of the firm for grant of NOC for import of restricted items are returned back to DGFT for further necessary action. The committee decided to examine the case on file.
171	M/s Addl. Director General of Police, CID, Haryana 01/53/8/E/AM20/A-63/IC	20.09.19	3 Nos Waterjet disrupter model 20mm neutrex alongwith accessories including dual laser aiming pointer, projectiles, 20 mm neutrex magnum cartridges 70 grain- 50 nos, 01 no of M2A1 metal ammo box for cartridges	40.5	Comments sought from MHA (PM Div.) on 10.01.2020

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Part-10 Ministry of Home Affairs (MHA-IS Division)

172	M/s Defeq Hind Arsenal Pvt Ltd., Gujarat 01/53/8/E/AM20/D-41/IC	31.12.19	2 Nos Red Dot sight fitting on small and medium caliber arms. Actus core 1 4 Nos Telescopic sights : ARKS14, ARKS16, AT-3124S, AT-5204S	.01	The committee decided to examine the case on file as per clarification of MHA.
173	M/s Defeq Hind Arsenal Pvt Ltd., Gujarat 01/53/8/E/AM20/D-40/IC	31.12.19	2 Nos. Red Dot sight actus core-1. Fitting on to small and medium caliber arms for aiming 4 Nos Telescopic sights fitting on small and medium caliber arms. ARKS14, ARKS16, AT-3124S, AT-5204S	.03	The committee decided to examine the case on file as per clarification of MHA.
174	M/s Shamshuddin Gun House, New Delhi 01/53/8/E/AM20/S-139/IC	24.12.19	15000 Nos Pistol cartridges of .25, .30 mauser, .45 bores, rifle cartridge .30.06 .270, 8 X 57 S. 6.5 mm, .30/30 winch, .275 magnum, .375 nagbynm .22 savagem .22	3.3	The committee decided to examine the case on file as per clarification of MHA.

			hornet, and 9m/m mauser, 9 m/m man schooner 9.5 MM bores		
175	M/s Ankit Gun House 01/53/8/E/AM20/A-96/IC	24.12.19	25000 Nos. Pistol cartridge of .45, 30 Mauser bore, and rifle cartridge of .30.06 bore	4.8	The committee decided to examine the case on file as per clarification of MHA..
176	M/s Hughes Precision Manufacturing 01/53/8/E/AM20/H-30/IC	02.01.20	8000000 Nos small caliber ammunition components; 1. Case 1000000 Pcs (caliber 7.62	7486.6	The committee decided to examine the case on file as per clarification of MHA.
177	M/s Sial Gun House, Kanpur 01/53/8/E/AM20/S-142/IC	02.10.19	0 Nos ammunition	18.7	The committee decided to examine the case on file as per clarification of MHA.
178	M/s Globetech Engineering Services, Secunderabad 01/53/8/E/AM20/G-45/IC	26.12.19	1 Kgs air/gas operated dummy rifle	5.0	The committee decided to examine the case on file as per clarification of MHA.
179	M/s Sial Manufacturers Pvt Ltd., UP India 01/53/8/E/AM20/S-149/IC	10.01.20	1 Box Automatic cartridge loader mod. Mayor gauge 12 70/67 MM	13.4	The committee decided to examine the case on file as per clarification of MHA.
180	M/s Reform Tools Pvt Ltd., Bengal 01/53/8/E/AM20/R-52/IC	19.12.19	490 Nos Telescope for Sniper rifle	46.5	Application transferred to DDP. DDP vide OM No. 04(02)/2019/D(EPC) dated 31.01.20 has requested to clarify, if there is any policy restricting import of defence items, for defence purposes, from countries like China, Pakistan etc.
181	M/s Hughes Precision Manufacturing Pvt Ltd., Bangalore 01/53/8/E/AM20/H-31/IC	15.01.20	2 Nos 1 – linking machine 7.62 x 51 (308 win) for manufacturi ng of small	4.5	The committee decided to examine the case on file as per clarification of MHA.

			caliber ammunition (No of machine-1), 2 – NSV12, 7mm Belt loader/unloa der for manufacturi ng of small caliber ammunition (No of machine-1)		
182	M/s Sarhadi and Company, Haryana 01/53/8/E/AM20/S-166/IC	17.01.20	112800 Nos Ammunition	35.2	The committee decided to examine the case on file as per clarification of MHA.
Part-11 Defence Research & Development Organisation (DRDO)					
183	M/s. UAV Systems Private Limited, Kolkata. 01/53/8/E/AM20/U-2/IC	31.05.19	22 Nos. of pa rrot Drones	16.12	Recommended by DRDO vide e-mail dated 20.06.19, subject to NOC from MEA and DDP. Accordingly, the committee decided to seek comments from MEA and DDP. Comments sought from MEA and DDP on 12.07.19.
184	M/s Whiteback Aviation, New Delhi 01/53/8/E/AM20/W-9/IC	05.11.20 19	1 Nos Kit assembly, rocket, in- line, BRS601, rev.b for s/n 19582	1.3	Recommended by DRDO vide e-mail dated 21.11.19, subject to NOC from DDP. Accordingly, comments has been sought from DDP on 11.12.19.
185	M/s Culminating Technologies, Allahabad 01/53/8/E/AM20/C-27/IC	28.11.20 19	1 No. Night vision device	1.4	DRDO vide e-mail dated 29.01.20 has recommended the case, subject to NOC from DDP. Accordingly, comments has been sought from DDP on 21.02.20
186	M/s Larsen & Turbro Ltd, Mumbai 01/53/8/E/AM20/L-12/IC	04.01.19	1 Set Powerpack engine and transmission for warranty support powerpack- part no 60350010, engine-part no 60351000, transmission -part no	4503.6	Comments sought from DRDO on 07.01.2020

			60357000		
187	M/s Vikash Bhagchandka, Gurgaon 01/53/8/E/AM20/V-28/IC	30.11.19	1 Set Drone Gun tactical – anti drone system, RF jamming 1 set body worn omni direction drone detection system 1 set drone gun MK III anti drone system with RF jamming	68.0	Recommended by DRDO vide e-mail dated 24.01.20. However, the committee noted that the import item is for supply to Police forces. Accordingly, the committee decided to seek comments from DGCA also.

Part-12 Ministry of Petroleum & Natural Gas (M&PNG)

188	M/s. Tata Motors Limited, Mumbai. 01/53/8/E/AM20/T-14/IC	29.05.19	8568 Kgs. Of Gas Online Euro 6 Cert Fuel E10 & 10320 Kgs of Diesel Euro 6 Cert Fuel B7	24.7	Approved as recommended by M/o. P&NG vide OM No. 12019(11)/105/2018-Supply dated 17.01.20, subject to further approval by the competent authority.
189	M/s. Vishveshwar Oil & Lubricants Pvt. Ltd, New Delhi 01/53/8/E/AM20/V-12/IC	03.07.19	151.485 MTs of SKO	58.82	Comments sought from M/o P&NG on 04.07.19. M/o P&NG vide OM dated 29.07.19 has informed that the application of the firm has been forwarded without attaching the specifications of the product. It is also requested to ascertain from the firm whether the end product that is extracted in the process is N-Paraffins or not. Reply from the firm is awaited.
190	M/s. PS Enterprises, Coimbatore, Tamil Nadu 01/53/8/E/AM20/P-18/IC	06.07.19	500 MTs of Fatty acid Methyl Ester Blended with Bituminous Mineral Oil	17.9	Comments sought from M/o P&NG on 11.07.2019. M/o P&NG vide OM dated 02.08.19 has sought information from the firm. The same has been communicated to the firm on 22.10.19. Reply from the firm is awaited.
191	M/s. P.D. Industries, New Delhi 01/53/8/E/AM20/P-17/IC	08.07.19	146.300 MTs of SKO	85.87	Comments sought from M/o P&NG on 08.07.19. M/o P&NG vide OM dated 29.07.19 has informed that the application of the firm has been forwarded without attaching the specifications of the product.

					It is also requested to ascertain from the firm whether the end product that is extracted in the process is N-Paraffins or not. Reply from the firm is awaited. Again M/o. P&NG vide OM dated 09.10.19 has sought information from the firm.
192	M/s. Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/AM20/R-26/IC	07.08.19	5 nos. of IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	1.46	Comments sought from M/o P&NG on 09.08.2019. M/o P&NG vide OM No. P-12019(11)/33/2019-Sup./ (P-31439) dated 08.01.20 informed that the item being imported falls under HSN Code 39022000 and does not pertain to them. Therefore, M/o P&NG has no comments to offer in the matter.
193	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM20/G-22/IC	13.08.19	55.120 MTs of Petroleum Hydrocarbon Solvent	30.8	Comments sought from M/o P&NG on 14.08.2019. M/o. P&NG vide OM No. P-12019(11)36/2019-Sup./ (P-31540) dated 13.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
194	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM20/G-20/IC	12.08.19	766.240 MTs of petroleum Hydrocarbon Solvent	404.56	M/o P&NG vide OM No. P-12019(11)34/2019-Sup./ (P-31510) dated 04.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
195	M/s G.R Pahwa Enterprises, Sahnewal, Punjab 01/53/8/E/AM20/G-24/IC	26.08.19	270 MTS Industrial Composite Mixture plus otherwise known as Mineral Turpentine Oil(MTO) &/or Low Aromatic White Spirit(LAW S) &/or Oil(SKO)	130.0	Comments sought from M/o P&NG on 27.08.2019. M/o P&NG vide OM No. P-12019(11)38/2019-Sup./ (P-31677) dated 13.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
196	M/s Oil Energy, Delhi 01/53/8/E/AM20/O-4/IC	04.09.19	104 MTS Superior Kerosene Oil (SKO)	57.1	Comments sought from M/o P&NG on 05.09.2019. M/o. P&NG vide OM dated 14.11.19 has sought information from the firm. The same has been forwarded to the firm on 18.11.19. The firm vide e-mail dated 25.11.19 has furnished reply to M/o

					P&NG..
197	M/s SI Group – India Pvt Ltd, Navi Mumbai 01/53/8/E/AM20/S-76/IC	10.09.2019	2000 MTS Propylene Tetramer	2155.5	Comments sought from M/o P&NG on 13.09.2019
198	M/s SI Group – India Pvt Ltd, Navi Mumbai 01/53/8/E/AM20/S-75/IC	10.09.2019	8000 MTS Propylene Trimer	8622.0	Comments sought from M/o P&NG on 13.09.2019. M/o. P&NG vide OM dated 09.10.19 has sought information from the firm. The same has been communicated to the firm on 22.10.19. Reply from the firm is awaited.
199	M/s SI Group-India Pvt Ltd., Mumbai 01/53/8/E/AM20/S-105/IC	15.10.19	4000 MTS Di isobutylene DIB	3477.6	Comments sought from M/o P&NG on 17.10.19. M/o. P&NG vide OM dated 31.10.19 has sought information from the firm.
200	M/s Brenntag Ingredients (India) Pvt Ltd., Mumbai 01/53/8/E/AM20/B-31/IC	10.10.19	24960 kgs Isopar L Fluid	26.8	Comments sought from M/o P&NG on 18.10.19. M/o P&NG vide OM dated 06.11.19 has sought information from the firm.
201	M/s Sun Pharmaceutical Medicare Ltd., Gujarat 01/53/8/E/AM20/S-116/IC	02.11.2019	250 Ltr. Dehydrated Alcohol (ethanol anhydrous)	.05	The committee in its meeting dated 28.11.19 decided to ask the firm to give details of the import item including technical specification. Accordingly, vide e-mail dated 24.12.19 the firm has been requested to furnish details of the item including technical specification.
202	M/s Bosch Ltd., Bangalore 01/53/8/E/AM20/B-36/IC	18.11.19	5000 Ltr. Of Specialty Fuel Bosch GRV(GRTD) Diesel, 3000 Ltr of Specialty Fuel Bosch paraffinic test fuel, 1200 Ltr. of Specialty Bosch paraffinic test fuel and 5400 Ltr. of Specialty Fuel Bosch Kerosene	314.3	M/o P&NG vide OM No. P-12019(11)/41/2019-Supply (P-31935) dated 03.01.20 has requested to obtain the technical specification of the import item from the firm.
203	M/s Shree Ganesh Enterprises, Ghaziabad 01/53/8/E/AM20/S-124/IC	27.11.19	174 MTS mix hydrocarbon solvent	91.8	Comments sought from M/o P&NG on 29.11.2019. M/o P&NG vide OM dated 02.01.20 has requested to obtain the technical specification of the item from the

					applicant for processing the matter further.
204	M/s JM Petrochemicals Pvt Ltd., Mathura 01/53/8/E/AM20/J-25/IC	27.11.19	225 MTS Solvent 125/240(Petr oleum Hydrocarbon Solent)	100.4	Comments sought from M/o P&NG on 29.11.2019. M/o P&NG vide OM dated 06.01.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further.
205	M/s Nalco Water India Ltd 01/53/8/E/AM20/N-28/IC	29.11.19	20000 kgs Oleic acid methyl ester	12.9	Comments sought from M/o P&NG on 29.11.2019. M/o P&NG vide OM No. P-12019(11)/49/2019-Supply (P-32664) dated 17.01.20 informed that DGFT vide Notification No. 6/2015-2020 dated 24.05.19 has changed the import policy for Exim Codes 22072000, 27102000 and 38260000 to "Restricted". The import of Oleic Acid Methyl Ester with ITC(HS) Code 38260000 is "Restricted" in terms of aforesaid DGFT Notification dated 24.05.19. DGFT may take further action as deemed fit. Again vide OM dated 24.01.20, M/o P&NG has been requested to furnish their specific comments.
206	M/s Young Buhmwoo India Company Pvt Ltd, Kanchipuram 01/53/8/E/AM20/Y-7/IC	08.12.19	216000 kgs naptha (petroleum) hydrotreated heavy – micsol 1820/isopar- h/m1820 48000 kgs distillates (petroleum) hydrotreated light – anysol – d40/exxol – d40/m6 20000 kgs heptanes 2,2,4,6,6 pentamethye l – IP clean lx/pn 2000	267.3	Comments sought from M/o P&NG on 09.12.2019. M/o P&NG vide OM dated 03.01.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further.
207	M/s Inspec Oils Ltd, Kolkata 01/53/8/E/AM20/I-42/IC	09.09.19	120 MTS Used Oil	27.1	Comments sought from M/o P&NG on 09.12.2019. M/o P&NG vide OM dated 03.01.20 has requested to obtain the technical specification of the item from the

					applicant for processing the matter further.
208	M/s Premier Lubricants Pvt. Ltd., Mumbai 01/53/8/E/AM20/P-50/IC	11.12.19	102 MTS ISU d-40 as per specification	61.5	Comments sought from M/o P&NG on 12.12.2019. M/o P&NG vide OM No. P-12019(11)/57/2019 has requested to obtain the technical information of the import item from the firm.
209	M/s Skoda Auto Volkswagen India Pvt Ltd, Pune 01/53/8/E/AM20/S-128/IC	10.12.19	500000 ltr Aral specific unleaded fuel anti spark fouling (ASF) TL 52156 petrol	390.6	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/61/2019-Supply dated 14.01.20, subject to further approval by the competent authority.
210	M/s Laxmi Organic Industries Ltd, Maharashtra 01/53/8/E/AM20/L-10/IC	12.12.19	15000 MTS Denatured ethyl alcohol	6022.5	Earlier the firm had been granted permission for import of 80,000 MT of Denatured Ethyl Alcohol. The committee in its meeting dated 31.12.20 noted that the firm has not furnished (i) details in the proforma prescribed by M/o P&NG (ii) Udyog Aadhar/DIC/RCMC (iii) Pollution Certificate from State Pollution Control Board. Accordingly, the committee decided to seek above details from the firm.
211	M/s Hero Moto Corp. Ltd, New Delhi 01/53/8/E/AM20/H-26/IC	16.12.19	1500 kgs gasoline – CEC legislative fuel CEC- RF-02-08 E5 (EURO 5)	8.8	Comments sought from M/o P&NG on 16.12.2019. M/o P&NG vide OM dated 02.01.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further.
212	M/s Hardcastle Petrofer Pvt Ltd, Valsad, Gujarat 01/53/8/E/AM20/H-27/IC	17.12.19	216 MTS Isoar L fluid	212.1	Comments sought from M/o P&NG on 30.12.2019. M/o P&NG vide OM dated 06.01.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further.
213	M/s Honda Motorcycle and Scooter India Pvt. Ltd., Gurgaon 01/53/8/E/AM20/H-28/IC	24.12.19	1530 kgs CEC legislative fuel RF-02- 08 E5	5.7	Comments sought from M/o P&NG on 31.12.2019
214	M/s. Pon Pure Chemical India Pvt Ltd., Chennai 01/53/8/E/AM20/P-55/IC	29.11.19	1000 MTS Isopar – H	1076.5	Comments received from M/o P&NG vide OM No. P-12019(11)/4/2017-Supply (C-15403) dated 27.01.20. The committee decided to examine the case on file.
215	M/s Speed International India Pvt Ltd., Mumbai	14.01.20	1500 MTS Denatured	661.5	The committee noted that the firm has neither submitted copy of Pollution

	01/53/8/E/AM20/S-157/IC		ethyl alcohol		Certificate from SPCB nor submitted information in the proforma prescribed by M/o P&NG. Accordingly, the committee decided to seek above details from the firm.
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Part-13 Department of Telecommunications (DoT)

216	M/s Culminating Technologies, Allahabad 01/53/8/E/AM20/C-28/IC	29.11.20 19	8 Set Wireless Audio Video Transmitter	5.0	Comments sought from DoT on 29.11.2019. DoT vide letter No. R-11020/05/2016-PP dated 03.12.19 has requested to provide technical literature and RF specifications of the equipment/drones proposed to be imported for further examination. The same has been communicated to the firm on 24.12.19. Reply from the firm is awaited.
217	M/s The TATA Power Company Ltd., Karnataka 01/53/8/E/AM20/T-39/IC	24.12.19	1 Nos GPR system 2 channel shielded antenna sph engineering type zond- 12E 1000A 1 Nos 500A GPR system SPH engineering type zond- 12E	25.8	Comments sought from DoT on 06.01.2020

Part-15 Directorate General of Civil Aviation (DGCA)

218	M/s Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	64.8	Comments sought from DGCA on 19.08.2019.
219	M/s Delhi International Airport Limited, New Delhi 01/53/8/E/AM20/D-14/IC	16.08.19	1 Nos Waterjet Disrupter model 20mm Neutrex along with accessories including dual laser	15.9	Comments sought from DGCA on 21.08.2019. The firm vide e-mail dated 09.12.19 informed that DGCA is not the authorized agency. Bureau of Civil Aviation Security (BCAS) is the authorized agency to provide the 'NOC'. The committee decided to seek comments from BCAS. Accordingly, comments has been sought from BCAS.

			aiming pointer, projectiles, 20mm Neutrex Magnum Cartridges 70 grain – 50 nos., 01 no. M2A1 Metal Ammo Box for Cartridges.		
220	M/s Kavita Bhardwaj, Gurgaon 01/53/8/E/AM20/K-29/IC	18.12.19	100 Box Motor, Propellers, fight controller, power distribution board, RF devices, carbon fiber parts, frames, wires, other items, batteries, etc	1.0	Comments sought from DGCA on 30.12.19. DGCA vide e-mail dated 01.01.20 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. Therefore, applicant may be advised to approach to DGCA concerned Directorate for obtaining import permission as required.
221	M/s Ranjan Kumar Nayak, Kolkata 01/53/8/E/AM20/R-51/IC	18.12.19	01 Box os syma x8pro fpv Re quadcopter drone	.91	Comments sought from DGCA on 30.12.2019. DGCA vide e-mail dated 31.12.19 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. Therefore, applicant may be advised to approach to DGCA concerned Directorate for obtaining import permission as required.
222	M/s Ispagro Robotics Pvt Ltd., Mangalore 01/53/8/E/AM20/I-44/IC	24.12.19	1 Box Smartap PRO	4.8	Comments sought from Heavy Industry & DGCA on 31.12.2019. DGCA vide e-mail dated 01.01.20 informed that DGCA has not granted the import permission to the subject item to import. The applicant is required to obtain prior permission of DGCA for said items. Therefore, the applicant may be advised to approach to DGCA concerned Directorate for

					obtaining import permission as required.
223	M/s Ruthra Moorthy, Chennai 01/53/8/E/AM20/R-53/IC	02.01.20	1 Nos Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	.02	Comments sought from DGCA on 10.01.2020
224	M/s Airports Authority of India, New Delhi 01/53/8/E/AM20/A-100/IC	10.01.20	1 Nos Dual LP Distance Measuring Equipment (DME) with Accessories 1 Nos Dual HP distance measuring equipment (DME) with accessories	844.5	Approved as recommended by DGCA vide U.O. Note AV.27066/01/2014-ANSS dated 28.01.20

CLA New Delhi may issue the import authorization to the applicant for import of 17 Nos. of Dual Distance Measuring Equipment with accessories and 02 nos. of critical spares from South Korea for a CIF value of Rs. 8,44,55,912.51 (USD 1,19,285.32) subject to the conditions mentioned in the DGCA vide UO No. AV. 27066/01/2014-ANSS dated 28.01.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and CLA New Delhi.

225	M/s Airports Authority of India, New Delhi 01/53/8/E/AM20/A-101/IC	10.01.20	1 Nos Dual Automatic Dependent Surveillance -Broadcast (ADS-B) ground receiver with accessories	302.0	Approved as recommended by DGCA vide U.O. Note No. AV.27066/01/2014- ANSS dated 20.01.20
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CLA New Delhi may issue the import authorization to the applicant for import of 05 Nos. of Dual ADS-B Ground Receiver with accessories from Spain for a CIF value of Rs. 30208708.80 (USD 419565.40) subject to the conditions mentioned in the DGCA vide UO No. AV.27066/01/2014-ANSS dated 20.01.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and CLA New Delhi

Part-17 Department of Food & PD

226	M/s. RPC Foods, New Delhi 01/53/8/E/AM20/R-66/IC	28.12.20	450 MT of Arborio Rice and California Medium Grain Rice	516.82	Approved, as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority
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Part-18 Petroleum & Explosives Safety Organization (PESO)

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227	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19.
228	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19. PESO vide letter dated 30.01.2019 has sought information from the firm.
229	M/s Himachal Futuristic Communications Ltd., Solan Himachal Pradesh. 01/53/8/E/AM19/H-32/IC	27.02.19	HI-SA Safe and Arm Unit & M100 Electric Detonator.	32.10	Comments sought from PESO on 01.03.2019. PESO vide letter dated 05.03.19 has sought information from the firm.
230	M/s. Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/AM20/P-11/IC	23.05.19	128 Nos. of Composit TI for stage Effect, Host Controller Falls Under Other Pyrotechinc Articles etc.	4.14	Comments sought from PESO on 28.05.2019. PESO vide letter dated 24.06.19 has sought information from the firm.
231	M/s. Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/AM20/S-44/IC	17.07.19	119 Box of Primers G	26.94	PESO vide Letter No. E-25(38)Import/Pol/2018 dated 22.08.19 has sought information from the firm.
232	M/s Geo Informatics Consultants Pvt Ltd, Delhi 01/53/8/E/AM20/G-28/IC	07.09.19	10000 Nos 6.8 mm SPC mj-m2a1 ammunition and 7.62x39mm SPC FMJ- M2A1 ammunition	5.4	Comments sought from PESO on 11.12.2019. PESO vide letter dated 18.10.19 has sought information from the firm.
233	M/s Baker Hughes Singapore PTE, Mumbai 01/53/8/E/AM20/B-42/IC	24.12.19	300 Nos F248961000 detntr top firing jetrcd 1208 mod eb161 hns detonators electric 1.4B UN 0255	1730.4	Approved as recommended by PESO vide Letter No. E-25(38)114/2018 dated 02.01.20

RA Mumbai may issue the import authorization to the applicant for import of explosives (as per ANF-2M) from USA for a CIF value of Rs. 17,30,43,687.41 (USD 2390106.18) subject to the conditions mentioned in the PESO vide Letter No. E-25(38)60/2019 dated 16.01.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Mumbai

234	M/s HLS Asia Ltd, Noida 01/53/8/E/AM20/H-29/IC	31.12.19	500 Nos Part No. 160251, BI directional booster un0349, class 1.4S Shaped charges	992.9	Approved as recommended by PESO vide Letter No. E-25(38)60/2019 dated 16.01.20
CLA New Delhi may issue the import authorization to the applicant for import of explosives (as per ANF-2M) from USA for a CIF value of Rs. 9,92,93,666.48 (USD 1374306.83) subject to the conditions mentioned in the PESO vide Letter No. E-25(38)60/2019 dated 16.01.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and CLA New Delhi					
Part -21 Miscellaneous					
235	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1& Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent vide agenda note dated 22.10.19.
236	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent vide agenda note dated 22.10.19.
237	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek

					comments from MoEF&CC. Comments sought from MoEF&CC. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent vide agenda note dated 22.10.19.
238	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18. Reminder sent on 31.05.19. In another case, MoEF&CC has informed that Aluminium Dross falls under part D of schedule III of Hazardous and other wastes (Management and Transboundary) Rules, 2016 and therefore its import does not require permission from MoEF&CC. Accordingly, the committee decided to examine the case on file.
239	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018. Reminder sent on 31.05.19.
240	M/s. Shanti Agro Products, Navsari 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT of Zinc Ash below 65% Zinc	573.00	Comments sought from D/o Fertilizer on 22.03.19
241	M/s. National Centre for Cell Science, Pune. 01/53/8/E/AM20/N-13/IC	06.08.19	2000 nos. of vials Drosophila Fly Stocks	7.00	Approved as recommended by D/o Biotechnology vide OM No. BT/IL/05/323/2010-PID dated 04.02.20
RA Pune may issue the import authorization to the applicant for import of 2000 Nos. of vials of Drosophila Fly stocks from Bloomington Drosophila Stock Centre, Indiana University, USA for a CIF value of Rs. 7,00,000/- (USD 10000) subject to the conditions mentioned in the D/o Biotechnology vide OM No. BT/IL/05/323/2010-PID dated 04.02.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Pune					
242	M/s Indigenous Baptist Mission, Eluru 01/53/8/E/AM20/I-30/IC	16.08.19	914 Box Used Theological Books for Library 103 Box Sacred Literature and booklets 198 Box	4.7	Comments sought from M/o HRD on 21.08.2019

			Whole English Sacred Bibles		
243	M/s K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	90.0	Comments sought from M/o Mines & DIPP on 03.09.2019
244	M/s Rasiklal Barai & Co., Chennai 01/53/8/E/AM20/R-42/IC	13.10.19	111973 kgs Gum benzoin (loban) used for burning purposes	194.3	Comments sought from MSME on 15.10.2019
245	M/s Arceli Agribiz Pvt Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC	15.10.19	100 kgs Industrial Hemp Seeds, used for growing fiber	1.0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019
246	M/s Deol Word Book Company, New Delhi 01/53/8/E/AM20/D-27/IC	23.10.19	200000 kgs old printed books	33.2	Comments sought from M/o HRD on 24.10.2019. M/o HRD vide OM No. 11-2/2018-BP dated 20.01.20 informed that import of old & new books by any company in India is concerned, the Ministry of HRD has no role and therefore, it is for the DGFT to take a view on merit in the matter. The committee decided to examine the case on file.
247	M/s Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/AM20/M-48/IC	23.10.19	5000 kgs niobium scrap	72.1	The committee in its meeting dated 28.11.19 decided to seek comments from DAE. Accordingly, comments sought from DAE on 13.12.19
248	M/s Axiscades Aerospace and Technologies Pvt Ltd., Bangalore 01/53/8/E/AM20/A-90/IC	15.11.19	1 nos Reference missile launcher, ML 2066 rear left in container (HSN Code: 93012000)	746.4	Comments sought from DDP on 20.11.2019
249	M/s Fringe Papo International, New Delhi 01/53/8/E/AM20/F-17/IC	13.11.19	250 MTS buckwheat seed	131.2	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 20.11.2019
250	M/s Shree Babaji Chemicals pvt ltd., India	12.11.19	10000 kgs titanium 6-4	21.0	The committee in its meeting dated 28.11.19 decided to seek comments from

	01/53/8/E/AM20/S-118/IC		Ti64 turnings, heavy clips cobbles or powder		DAE. Accordingly, comments sought from DAE on 13.12.19
251	M/s Supercraft 3D Wellness Pvt Ltd, Bangalore 01/53/8/E/AM20/S-72/IC	07.09.19	150 KGS TI-AL6 V4 Titanium Alloy Powder medical grade	39.9	Comments sought from Dept. of Atomic Energy on 09.12.2019. DAE vide Letter No. 701/174/2019-PSU/589 dated 10.01.20 informed that Titanium Powder is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required from this import. Accordingly, the committee recommended the case for further approval by the competent authority.
252	M/s Shalimar Incense Pvt Ltd, Bangalore 01/53/8/E/AM20/S-121/IC	23.11.19	55 MTS 10 inch raw agarbathi counting 800+ 110 MTS 8 inch MM raw agarbathi with counting from 1200 to 1250 sticks per kg	88.0	Comments sought from MSME on 26.11.2019. The committee noted that comments are not forthcoming from MSME. Accordingly, the committee decided to close the case till further development in the matter.
253	M/s SSAV, Danapur 01/53/8/E/AM20/S-126/IC	05.12.19	500 Set Bike Light	1.8	Comments sought from DPIIT on 21.01.20. DPIIT vide U.O. No. P-47012/17/2020-TSW dated 12.02.20 informed that the application is for import of 500 sets of Bike Lights for trading for which DPIIT is not concerned. The committee also noted that import authorization is issued for actual user and not for trading. Accordingly, the committee decided to reject the case.
254	M/s BLD Metal and Alloys Pvt Ltd., Jhajjar 01/53/8/E/AM20/B-39/IC	04.12.19	18 MTS Aluminium Dross	5.0	Comments sought from MOEF (HSMD), DPIIT & M/o Mines on 05.12.2019. M/o Mines vide OM No. 16/12020-M.V. dated 09.01.2020 has informed that Aluminium Dross is defined as hazardous waste under Schedule I of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Under these Rules, MoEF&CC shall be the nodal

					Ministry to deal with the transboundary movement of the hazardous and other wastes in accordance with the provisions of these rules. Therefore, it is informed that the clearance/NOC from MoEF&CC under the said Rules may be sought for this import. DPIIT vide OM No. P-47012/78/2019-TSW dated 28.01.20 has informed that DPIIT is not concerned with the import of Aluminium Dross for the manufacture of Aluminum Ingots and MSME/M/o Mines may be consulted in the matter. In another case, MoEF&CC has informed that Aluminium Dross falls under part D of schedule III of Hazardous and other wastes (Management and Transboundary) Rules, 2016 and therefore its import does not require permission from MoEF&CC. Accordingly, the committee decided to examine the case on file.
255	M/s Arfin India Ltd, Kalol Gujarat 01/53/8/E/AM20/A-95/IC	05.12.19	2000 MTS Titanium Scrap	5061.0	Recommended by M/o Steel vide U.O. No. No. 2(5)/2017-TD dated 12.02.20, subject to the condition that it must be ensured that scrap does not contain any radioactive material or does not have any trace of radioactivity or any other unknown toxic element and the laid down procedure for import of scrap must be followed. Accordingly, the committee approved the case subject to PSIC from a DGFT recognized PSIA.
RA Ahmedabad may issue the import authorization to the applicant for import of 1000 MT of Titanium scrap (Grade II:Ti: 98% Si:1% Max & Balance Aluminum and Grade 5:Ti 98% & Al:4-5%) for manufacturing of Ferro Titanium (Ti 65-70% Fe:25-30% and Al: 4-5%) from GCA for a proportionate CIF value subject to the condition mentioned in M/o. Steel U.O. No. 2(5)/2017-TD dated 12.02.20 as well as with actual user condition besides other usual conditions of import authorization. The import is also subject to Pre-Inspection Certificate from a DGFT recognized Pre-Shipment Inspection Agency (PSIA). The enclosures will be sent by e-mail to the applicant and RA Nagpur.					
256	M/s Sandip Singh, Danapur Bihar 01/53/8/E/AM20/S-129/IC	12.12.19	500 Set rechargeable bike lights set	1.5	Comments sought from DPIIT on 21.01.20. Comments sought from DPIIT on 21.01.20. DPIIT vide U.O. No. P-47012/19/2020-TSW dated 12.02.20 informed that the application is for import of 500 sets of Bike Lights for trading for which DPIIT is not concerned. The committee also noted that import authorization is issued for actual user and not for trading. Accordingly, the committee decided to reject the case.
257	M/s Deepak Fertilisers and	16.12.19	367 SQM	4.6	Comments sought from M/o Mines &

	Petrochemicals Corporation, Pune 01/53/8/E/AM20/D-34/IC		green stone grade a sawn cut		DIPP on 16.12.2019. DPITT vide OM No. E P-47012/76/2019 T.S. dated 24.12.19 has sought information from the firm. Reply received from the firm has been forwarded to DPIIT on 27.01.20.
258	M/s Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM20/D-39/IC	17.12.19	500 VLS Insects drosophila melanogaster for basic research activities from Kyoto stock center, Kyoto institute of technology	.08	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) viz., chemically induced, radiation induced or derived from rDNA technology and the IBSC minutes wherein the proposal has been deliberated and approved.
259	M/s Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM20/D-38/IC	17.12.19	250 VLS Insects drosophila melanogaster for basic research activities from Vienna drosophila research center, Austria	2.5	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is for import of 250 vials of D.melanogaster RNAi lines, there is no foreign protein expressed from non-model organisms, hence application falls in the purview of their IBSC. The applicant may be requested to provide IBSC minutes wherein the proposal has been deliberated and approved.
260	M/s Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM20/D-37/IC	17.12.19	650 VLS Insects drosophila melanogaster for basic research activities from FLY ORF, university of zurich, Switzerland	2.7	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) with respect to foreign gene-insertions from non-model organisms and the IBSC minutes wherein the proposal has been deliberated and approved.
261	M/s Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM20/D-36/IC	16.12.19	2124 VLS Insects drosophila melanogaster for basic research activities	9.2	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) viz., chemically induced, radiation induced or derived from rDNA technology,

			from Indiana University, Bloomington, USA		quantity to be imported (as per the IAEC and Forest Department, Govt. of Telangana NOC document, the number of vials mentioned are 2000 vials however in the above said application the request is for import of 2124 vials) and the IBSC minutes wherein the proposal has been deliberated and approved.
262	M/s Shashi Industries, Bangalore 01/53/8/E/AM20/S-144/IC	02.01.20	300000 kgs raw agarbatti	182.0	Comments sought from MSME on 10.01.2020. The committee noted that comments are not forthcoming from MSME. Accordingly, the committee decided to close the case till further development in the matter.
263	M/s Bimal Agarbatti Works, Rajkot 01/53/8/E/AM20/B-43/IC	03.01.20	200000 kgs Incense sticks and raw materials used for incense sticks	100.0	Comments sought from MSME on 10.01.2020. The committee noted that comments are not forthcoming from MSME. Accordingly, the committee decided to close the case till further development in the matter.
264	M/s. Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/AM20/U-7/IC	08.01.20	40 MTS zinc dross	100.0	Comments sought from Mines on 10.01.2020
265	M/s Indo-MIM Pvt Ltd, Bangalore 01/53/8/E/AM20/I-46/IC	08.01.20	2000 kgs Titanium Powder	288.0	Comments sought from Dept of Atomic Energy on 10.01.2020. DAE vide Letter No. 701/11/2020-PSU/2246 dated 13.02.20 informed that the application pertains to the import of Titanium Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from this Department is not required for this import. Accordingly, the committee recommended the case for further approval by the competent authority..
266	M/s Namdhari Seeds Pvt Ltd., Karnatka 01/53/8/E/AM20/N-32/IC	09.01.20	32000 kgs ginger	39.7	Approved as recommended by M/o Agri and Farmers Welfare vide OM No. 1-128/2019-SD.IV (248th Exim-b(v)) dated 02.01.20
RA Bangalore may issue the import authorization to the applicant for import of 32,000 Kgs of Ginger c.v. Thai-1 from Thailand for a CIF value of Rs. 21,94,200 /- (USD 27600) subject to the condition mentioned in M/o Agri and Farmers Welfare vide OM No. 1-128/2019-SD.IV (248 th Exim-b(v)) dated 02.01.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
267	M/s Centre For Human Genetics 01/53/8/E/AM20/C-34/IC	10.01.20	900 VLS drosophila 5 VLS	3.4	Comments sought from D/o Biotechnology on 13.01.2020

			drosophila 95 VLS drosophila		
268	M/s Intech DMLS Pvt Ltd., Bangalore 01/53/8/E/AM20/I-47/IC	10.01.20	200 kgs 1099837 Plant 3004 metcoAdd Ti-6 Al-4V ELI – A 2.5KG/Meta l Alloy Titanium Powder	56.7	Comments sought from Dept. of Atomic Energy on 16.01.2020. DAE vide Letter No. 701/11/2020-PSU/2245 dated 13.02.20 informed that the application pertains to the import of Titanium Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from this DAE is not required for this import. Accordingly, the committee recommended the case for further approval by the competent authority.
269	M/s Jap Overseas Ltd, Mumbai 01/53/8/E/AM20/J-30/IC	11.01.20	85000 MTS raw incense sticks / black raw agarbatti / raw agarbatti unperfumed or non perfumed	46750.0	Comments sought from MSME on 16.01.2020. The committee noted that comments are not forthcoming from MSME. Accordingly, the committee decided to close the case till further development in the matter.
270	M/s Shree Momai Krupa Jewellers, Maharashtra 01/53/8/E/AM20/S-159/IC	15.01.20	12 kgs Yellow alloy GLP HG50	4.1	The committee decided to seek comments from DPIIT.
271	M/s Uma Shankar Sharma, Bangalore 01/53/8/E/AM20/U-8/IC	18.01.20	30 kgs Numismatic coins	.04	The committee decided to seek comments from DPIIT.
272	M/s Rubamin Pvt Ltd., Panchmahal 01/53/8/E/AM20/R-59/IC	13.01.20	5000 MTS zinc dross	8875.0	Comments sought from M/o Mines on 21.01.2020
273	M/s Intertek India Pvt Ltd., Haryana 01/53/8/E/AM20/I-49/IC	16.01.20	2000 Nos Cigarette	1.5	The committee noted that as per ITC(HS) Classification of Export & Import items, the items covered under ITC(HS) Code 24022090 is free. Accordingly, the committee decided to close the case.
274	M/s Innovae3d Pvt Ltd., Maharashtra 01/53/8/E/AM20/I-50/IC	18.01.20	50 kgs titanium powder metal powder EOS titanium Ti64	17.7	Comments sought from Dept. of Atomic Energy on 24.01.2020
275	M/s. Godfrey Phillips India Limited, New Delhi 01/53/8/E/AM20/G-50/IC	21.01.20	7,87,50,000 Nos. of Tax Stamps	454.86	Approved as recommended by DPIIT vide OM No. P-47012/60/2019 T.S. dated 19.02.20

CLA New Delhi may issue the import authorization to the applicant for import of 36,05,000 Nos. of Tax Stamps from Bolivia for a CIF value of Rs. 29,18,771/- (USD 40736.50) subject to the condition mentioned in DPIIT vide OM No. P-47012/60/2019 T.S. dated

19.02.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
276	M/s. Shri E. Gopal Rao, Hyderabad 01/53/8/27241/AM 19/E-1/IC	10.04.18	21 Nos. of Taxidermy Animal Mounts	2.26	Approved as recommended by MoEF&CC vide OM No. 3-14/2019 WL dated 13.01.20
RA Hyderabad may issue the import authorization to the applicant for import of 14 Nos. of Animal Trophies (as per MoEF&CC(WL) OM No. 3-14/2019 WL dated 13.01.20) from South Africa for a proportionate CIF value subject to the condition mentioned in MoEF&CC vide OM No. 3-14/2019 WL dated 13.01.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
277	M/s. Mohd. Fateh Faiz Bin Jung, Hyderabad 01/53/8/27241/AM 20/M-2/IC	21.03.19	06 Nos. of Animal Trophies	2.56	Approved as recommended by MoEF&CC vide OM No. 3-14/2019 WL dated 13.01.20
RA Hyderabad may issue the import authorization to the applicant for import of 05 Nos. of Animal Trophies (as per MoEF&CC(WL) OM No. 3-14/2019 WL dated 13.01.20) from Namibia and South Africa for a proportionate CIF value subject to the condition mentioned in MoEF&CC vide OM No. 3-14/2019 WL dated 13.01.20 as well as with actual user condition besides other usual conditions of import authorization. The import is also subject to the condition that these items will not be used for commercial purpose. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
278	M/s. Rajat Singh Shekhawat, Jaipur 01/53/8/E/AM 20/R-27/IC	10.08.19	22 Nos. of Texidermy Animal Mounts	7.54	Approved as recommended by MoEF&CC vide OM No. 3-32/2019 WL dated 10.01.20
RA Jaipur may issue the import authorization to the applicant for import of 15 Nos. of Animal Trophies (as per MoEF&CC(WL) OM No. 3-32/2019 WL dated 10.01.20) from Namibia for a proportionate CIF value subject to the condition mentioned in MoEF&CC vide OM No. 3-14/2019 WL dated 13.01.20 as well as with actual user condition besides other usual conditions of import authorization. The import is also subject to the condition that these items will not be used for commercial purpose. The enclosures will be sent by e-mail to the applicant and RA Jaipur.					
279	M/s. Regensis Industries Private Ltd, Secunderabad 01/53/8/E/AM 20/R-72/IC	30.01.20	30,000 KM Nitrotube Shock Tube	7.54	Approved as recommended by PESO vide letter No. E-25(38)140/2019 dated 05.02.20
RA Hyderabad may issue the import authorization to the applicant for import of 30,000 KM Nitrotube Shock Tube from Poland for a CIF value of Rs. 9,20,79,000/- (Euro 11,70,000) subject to the conditions mentioned in the PESO vide Letter No. E-25(38)140/2019 dated 05.02.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Hyderabad					
280	M/s. Focus Energy Limited, New Delhi 01/53/8/E/AM 20/F-25/IC	21.01.20	Explosives (as per ANF- 2M)	38.24	Approved as recommended by PESO vide letter No. E-25(38)81/2019 dated 24.02.20
CLA New Delhi may issue the import authorization to the applicant for import of 1024 Nos. of Charge, 39 gram HMX SDP CONNEX Part No. EC2-40A3922-RC/2020-3921-004 from USA for a CIF value of Rs. 38,24,228.16/- (USD 53114.28) subject to the conditions mentioned in the PESO vide Letter No. E-25(38)81/2019 dated 24.02.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and CLA New Delhi.					

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281	M/s Jupiter International Limited, Kolkata 01/53/8/E/AM20/J-29/IC	16.01.20	Request for enhancement in the quantity from 665 Kgs to 8600 Kgs of Silver Conductor Front Side Metallic Paste and from 160 Kgs to 2400 Kgs of Silver Conductor Paste Rear Side	4655.84	Approved as recommended by DPIIT vide U.O. No. P-47012/2/2020-TSW dated 11.02.20
RA Kolkata may enhance the quantity of item of import of import authorization No. 0219086304 dated 17.01.20 dated from 665 Kgs to 5792 Kgs of Silver Conductor Front side metallic paste from 160 Kgs to 1331 Kgs of silver conductor Rear side metallic paste with proportionate increase in CIF value.					
282	M/s Cummins Technologies India Pvt. Ltd., Pune 01/53/8/E/AM20/C-24/IC	12.11.19	44 Nos. Second hand of DPF Particle Filter (P/No. 2871578)	2.06	Approved as recommended by DHI vide OM No. 01/53/8/E/AM20/C- 24/ImportCell/HEI-2019 dated 14.02.20
RA Pune may issue the import authorization to the applicant for import of 44 Nos. Second hand of DPF Particle Filter (P/No. 2871578) from USA for a CIF value of Rs. 2,06,349/- (USD 2860) subject to the conditions mentioned in the DHI vide OM No. 01/53/8/E/AM20/C-24/ImportCell/HEI-2019 dated 14.02.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent separately by e-mail to the applicant and RA Pune.					
Import of Gold & Silver Dore					
283	M/s. Parker Precious Metals LLP, Ahmedabad. 01/53/8/E/AM20/P-22/IC	19.07.19	10 MTs of Gold Dore Bars.	300510.0	The firm has been granted import authorization for gold dore in the past. The firm has submitted copy of (i) Pollution Certificate (Consent to Establish) valid upto 26.08.2025 from Gujarat Pollution Control Board (ii) Udyog Aadhaar Registration Certificate from MSME (iii) BIS License dated 12.06.19 valid upto 30.05.2020. The firm has submitted the copy of Custom Debit Sheet showing import of 678 Kgs out of 1 MT granted vide import authorization dated 11.01.2019. The committee in its meeting dated 28.11.19 noted that the firm has not

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					submitted Consent to Operate issued by SPCB. The case was deferred in the EFC meeting dated 31.12.2020 for want of Consent to Operate. The firm vide e-mail dated 09.01.20 has submitted Consent to Operate dated 08.01.20, valid upto 31.12.2023 from Gujarat Pollution Control Board, Gandhinagar. The committee decided to approve 10 MT of Gold dore bar.
284	M/s Shri Hari Kripa Industry, Haridwar 01/53/8/E/AM20/S-134/IC	17.12.19	1000 kgs Gold dore bars	1058.4	The firm is applying for gold dore for the first time. The firm has enclosed copy of (i) Pollution Certificate dated 02.09.19, valid upto 01.09.24 from Uttarakhand Pollution Control Board, Roorkee (ii) Copy of Udyog Aadhaar Registration Certificate from MSME. The committee noted that the firm has not submitted copy of NABL Certificate. The request of the firm was deferred by the committee in its meeting dated 31.12.19 for want of NABL. The Same is awaited from the firm.
285	M/s MMTC Pamp India Pvt Ltd., New Delhi 01/53/8/E/AM20/M-56/IC	06.01.19	50 MTS Gold dore bars	1521125.0	The firm had been granted import authorizations in the past. The firm has submitted copy of (i) Pollution Certificate dated 21.02.2017, valid upto 30.09.21 from Haryana State Pollution Control Board (ii) copy of IEM from DPIIT (iii) copy of Custom Debit sheet showing utilization of 36.39 MT against the 50 MT granted vide import authorization dated 19.07.19. The committee decided to approve 50 MT of gold dore bar.
286	M/s Altim Metals Pvt Ltd., New Delhi 01/53/8/E/AM20/A-103/IC	14.01.20	10 MTS gold dore bars	437240.0	The firm had been granted import authorizations in the past. The firm has submitted copy of (i) BIS License dated 26.11. 2019, valid upto 21.11.2020 (ii) copy of Udyog Aadhaar from MSME (iii) copy of Pollution Certificate dated 18.05.17 valid upto 31.03.20. The previous license dated 01.03.18 has expired. The committee decided to approve 10 MT of gold dore bar.
287	M/s D'Bros Jewels Pvt. Ltd, Chennai 01/53/8/E/AM20/D-42/IC	24.01.20	1 MT of gold dore bars	1058.40	The firm is applying for gold dore for the first time. The firm has submitted copy of (i) copy of Pollution Certificate dated 30.05.2017 valid upto 29.05.24 (ii) Udyog Aadhaar t from MSME (iii) copy of NABL

					Certificate dated 13.01.20 valid upto 12.01.2022. The committee decided to approve 1 MT of gold dore bars, subject to physical verification by the concerned RA.
Cases of Maize					
288	M/s. Godrej Agrovat Limited, Mumbai 01/53/8/E/AM20/G-42/IC	04.12.19	4,200 MT of Yellow Maize	676.20	Permission has been granted to the firm with the approval of Chairman EFC. (Ex-post facto approval)
289	M/s. Rameshwar Das Ram Niwas, Lucknow 01/53/8/E/AM20/R-50/IC	14.12.19	40,000 MT of Yellow Maize	8760.00	The committee noted that the firm has not submitted any supporting documents to establish that they are Actual User. The firm has submitted copy of FSSAI License dated 06.10.2019 valid upto 06.10.22 indicating manufacturing capacity of 2 MT/day. As per verification report dated 10.01.20 the firms manufacturing capacity is also 100 MT/Annum. The committee noted that there is a big difference between what the applicant claiming and the report of RA. Accordingly, the committee decided to examine the case on file.
290	M/s. Purshottam Ram Food Industries Pvt. Ltd, Lucknow 01/53/8/E/AM20/P-51/IC	14.12.19	40,000 MT of Yellow Maize	8760.00	The committee noted that the firm has not submitted any supporting documents to establish that they are Actual User. The firm has submitted copy of FSSAI License dated 13.09.2019 valid upto 12.09.20 indicating production capacity of 97.50 MT of Maize Starch/day. As per verification report dated 10.01.20 the firms manufacturing capacity is also 97.50 MT/day. The committee noted that the quantity applied in this case is very high. Accordingly, the committee decided to examine the case on file.
291	M/s. Shiv Agro Food, Delhi 01/53/8/E/AM20/S-131/IC	12.12.19	1,50,000 MT of Maize	65,000.00	The firm has submitted copy of FSSAI License for manufacture of popcorn, Udyog Aadhaar Registration Certificate for manufacture of pulses. Verification report from CLA New Delhi has been received. CLA New Delhi has informed that the unit is located in DSIDC industrial area under processing of maize (corn). CLA New Delhi has informed that as per FSSI Certificate, the production capacity of 400 MT/day. The committee noted that the FSSAI License of the firm is for

					Maize, Popcorn whereas the Udyog Aadhaar is for Dal (pulses) milling. There is a variation in the documents submitted. Accordingly, the committee in its meeting dated 31.12.19 rejected the case. The firm vide e-mail dated 15.01.20 has submitted amended Udyog Aadhaar indicating manufacturing of grain milling. The committee noted that the quantity applied is very high. Accordingly, the committee decided to examine the case on file.
292	M/s. R.T.C. Overseas, Delhi 01/53/8/E/AM20/R-47/IC	10.12.19	30,000 MT of Maize	1300.00	The firm has submitted copy of FSSAI License for processor of Maize, Udyog Aadhaar Registration Certificate for manufacture of pulses. Verification report from CLA New Delhi has been received. CLA New Delhi has informed that the unit is located in Siraspur, Delhi under processing of maize (corn). CLA New Delhi has informed that as per FSSI Certificate, the production capacity of 85 MT/day. The committee noted that the FSSAI License of the firm is for Maize (Makka), whereas the Udyog Aadhaar is for Dal (pulses) milling. There is a variation in the documents submitted. Accordingly, the committee in its meeting dated 31.12.19 rejected the case. The firm vide e-mail dated 15.01.20 has submitted amended Udyog Aadhaar indicating manufacturing of grain milling. The committee noted that the quantity applied is very high. Accordingly, the committee decided to examine the case on file.
293	M/s. Niraj Agro Foods, Chennai 01/53/8/E/AM20/N-23/IC	16.10.19	25,000 MT of maize feed grade	7400	The firm has submitted copy of Existence Cum Capacity Certificate from DIC Thiruvallur, Tamilnadu. Verification report from RA Chennai is awaited.
294	M/s. Rudraksh Overseas Private Limited, Delhi 01/53/8/E/AM20/R-41/IC	11.10.19	4160 MT of Maize	1542.52	The firm has submitted copy of Udyog Aadhaar Registration Certificate for manufacture of other semi-processes, processed instant Foods. Verification report from RA Panipat is awaited.
295	M/s. Godrej Agrovat Limited, Mumbai 01/53/8/E/AM20/G-43/IC	17.12.19	4,200 MT of Yellow Maize	746.76	Permission has been granted to the firm with the approval of Chairman EFC. (Ex-post facto approval)

296	M/s Morgan Building Technology Private Limited, Dundahera 01/53/8/AM20/M-28/IC	07.08.19	1,040 MT of Maize,	31.93	As per verification report of CLA New Delhi, the firm is not an Actual user. Accordingly, the committee decided to reject the case.
297	M/s. Akshita Food Products, Kanpur 01/53/8/AM20/A-50/IC	07.08.19	1,000 MT of Maize (Other)	6.94	The firm has submitted copy of FSSAI License dated 28.01.2018 indicating production capacity of 3 MT per day. The committee noted that the case of the firm has already been examined on file and found to be in order. Accordingly, the committee decided to approve 600 MT of Maize (Other).
298	M/s. Cornquest Foods Private Limited, Hyderabad 01/53/8/AM20/C-15/IC	16.08.19	1,000 MT of Maize Corn Other-Popcorn	353.50	Verification report of the processing unit of the applicant has been received from RA Hyderabad vide letter dated 18.02.20. Through its report, RA Hyderabad informed that the applicant not furnished the Factory licence. The firm has not furnished manufacturing capacity of the unit as asked for as the FSSAI License & Udyog Aadhar does not have or mentioned the capacity of unit. Also the firm has not furnished annual report. Accordingly, the committee decided to reject the case.
299	M/s. Ravi Exports, New Delhi 01/53/8/AM20/R-67/IC	21.01.20	125 MT Popcorn	54.00	The firm has submitted Udyog Aadhar Registration Certificate from MSME indicating activity as other grain milling and processing, FSSAI License dated 20.12.16 valid upto 19.12.22. The committee decided to seek physical verification of the processing unit of the firm from RA concerned.
300	M/s. Rana Products, Chennai 01/53/8/AM20/R-70/IC	25.01.20	300 MT maize corn Popcorn	124.67	The firm has submitted Udyog Aadhar Registration Certificate from MSME indicating activity as Dal (Pulses) milling, FSSAI License dated 04.02.19 valid upto 03.03.21 as an importer. Accordingly, the committee decided to reject the case.
301	M/s. Gindodiya Traders, Dhule 01/53/8/AM20/G-53/IC	30.01.20	1500 MT Popcorn maize	702.00	The firm has submitted FSSAI License dated 22.11.19 valid upto 21.11.24 as a cleaning and processing unit with capacity .84 MT/day. The committee noted that the firm has already been granted permission to import 1000 MT of popcorn maize on 06.12.19. The committee decided to examine the case on file.
302	M/s. Mac Impex, Mumbai 01/53/8/AM20/M-72/IC	28.01.20	3000 MT Popcorn	1728.00	The firm has submitted copy of FSSAI License dated 16.01.2020, valid upto

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			maize		29.04.24 as a manufacturer of Corn (popcorn). The committee noted that the firm has already been granted permission to import 2000 MT of popcorn maize on 11.11.19. The committee decided to examine the case on file.
303	M/s. Agro Tech Foods Ltd, Secunderabd 01/53/8/AM20/A-108/IC	28.01.20	10000 MT Popcorn maize	4032.00	The committee noted that the firm has not submitted copy of Udyog Aadhaar/FSSAI License. Accordingly, the committee decided to seek above details from the firm as well as physical verification of the processing unit of the firm from RA concerned.
304	M/s. First Choice Inc, Panvel 01/53/8/AM20/F-26/IC	27.01.20	3000 MT Popcorn maize	1728.00	The firm has submitted copy of FSSAI License dated 24.10.19, valid upto 23.10.21 as a manufacturer of popcorn. The committee noted that the firm has already been granted import authorization to import 450 MT of popcorn maize on 27.08.19. The committee decided to examine the case on file.

5. The meeting ended with vote of thanks to the chair.

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